

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN**ZONE BENCH, KOLKATA**

OA NO - 167/2025/EZ

IN THE MATTER OF:**SATRUGHAN MEHER**

..... Applicant

versus

STATE OF ODISHA & ORS

..... Respondents

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Place: Jharsuguda

Date: 19.06.2026

2368

BEFORE PRATA P. N. TIWARI
NOTARY, JHARSUGUDA
REGD. No.- ON 01/13
SL. No.....DT.....

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA**

OA NO - 167/2025/EZ

**IN THE MATTER OF:
SATRUGHAN MEHER**

..... Applicant

versus

STATE OF ODISHA & ORS

..... Respondents

COUNTER AFFIDAVIT FILED ON BEHALF OF RESPONDENT NOS.

1 AND 6

Manu Ashok Bhat, aged 32 years, S/o Sri Ashok Bhat, at present working as Divisional Forest Officer, Jharsuguda Forest Division, Jharsuguda, AT/PO/DIST: Jharsuguda-768202 do hereby solemnly affirm and state as follows: -

1. That, I am Divisional Forest Officer, Jharsuguda Forest Division (i.e Respondent No. 6) in the captioned Original Application and have gone through the Original Application, relevant records and understood the contents thereof. I am well acquainted with the facts of the case and competent to swear this affidavit in my official capacity.
2. That the present affidavit is being filed in response to the averments made in the Original Application, insofar as they relate to the alleged unauthorized use of land in Mouza-Markuta, Tahasil & District-Jharsuguda.
3. That it is submitted that the Naib Sarpanch of Markuta Gram Panchayat submitted a representation dated 08.07.2025 before the undersigned regarding alleged encroachment/use of certain plots under Khata No. 282 of Mouza-Markuta. Upon receipt of the said representation, this office issued Memo No. 4868 dated 20.08.2025 directing the Range



Manu Ashok Bhat
Divisional Forest Officer
Jharsuguda Forest Division

PART OF AFFIDAVIT
bn
**P. N. TIWARI
NOTARY, JHARSUGUDA**

Officer, Jharsuguda Forest Range, to conduct a joint verification of Khata No. 282, Plot Nos. 204, 205, 206, 2022, 381, 464, 466, 470, 472, 131, 138 and 199 of Mouza–Markuta, Jharsuguda, in presence of Revenue Officials, the User Agency and the petitioner. A copy of the said communication was forwarded to the Tahasildar, Jharsuguda vide Memo No. 4869 dated 20.08.2025. Another copy was forwarded to Shri Ashish Kumar Gardia vide Memo No. 4870 dated 20.08.2025.

True copy of Memo No. 4868 & 4869 dated 20.08.2025 is annexed herewith as **Annexure–A**.

4. That, as no report was received from the Range Officer, Jharsuguda Forest Range within a reasonable time, a reminder was issued vide Memo No. 5230 dated 10.09.2025 directing submission of the joint verification report at an early date. A copy thereof was forwarded to the Tahasildar, Jharsuguda vide Memo No. 5231 dated 10.09.2025 and copies were also furnished to the petitioner and the User Agency.

True copy of Memo No. 5230 & 5231 dated 10.09.2025 is annexed herewith as **Annexure–B**.

5. That thereafter, the Range Officer, Jharsuguda Forest Range submitted the Joint Verification Report vide Memo No. 600 dated 09.10.2025 in respect of the aforesaid plots under Khata No. 282 of Mouza–Markuta. The report confirmed unauthorized use of Revenue Forest land classified as “Rakhit” and “Gramya Jungle”.

True copy of Joint Verification Report vide Memo No. 600 dated 09.10.2025 is annexed herewith as **Annexure–C**.

6. That on the basis of the said Joint Verification Report, the Authorised Signatory of M/s Orissa Metaliks Private Limited, Markuta, Jharsuguda was directed to stop the unauthorized activities over the aforesaid Revenue Forest land and to vacate the same immediately. Further, the



Handwritten signature
Divisional Forest Officer
Jharsuguda Forest Division

PART OF AFFIDAVIT
Handwritten signature
P. N. TIWARI
NOTARY, JHARSUGUDA

Collector & District Magistrate, Jharsuguda was requested to take necessary action under the provisions of the OPLE Act regarding unauthorized use of Revenue Forest land. The Tahasildar, Jharsuguda was also requested to initiate appropriate proceedings under the OPLE Act, as the land in question pertains to Revenue Forest land.

True copy of the communication issued M/s Orissa Metaliks Private Limited, Markuta, Jharsuguda, The Collector & District Magistrate, Jharsuguda & The Tahasildar, Jharsuguda to in this regard is annexed herewith as **Annexure-D**.

7. That it is further submitted that M/s MSP Metaliks Private Ltd. (now M/s Orissa Metaliks Private Ltd., Markuta, Jharsuguda) had earlier submitted a request to this office vide Letter No. MSP/NOC/DFO/23-24/1-E/180 dated 18.08.2023 seeking issuance of No Objection Certificate (NOC) for its proposed expansion project, specifically regarding confirmation that the project area does not fall on forest land and that there is no National Park, Wildlife Sanctuary or Wildlife Corridor within 10 km radius, for the purpose of obtaining Environmental Clearance.

True copy of the said letter dated 18.08.2023 is annexed herewith as **Annexure-E**.

8. That as per the land schedule submitted by the User Agency and certified by the Tahasildar, Jharsuguda, no "Sabik Kism" forest land was identified in the proposed expansion area. The Tahasildar further certified that the land does not fall under DLC category. The said report was forwarded by the Executive Director (Works), M/s Orissa Metaliks



PART OF AFFIDAVIT

P. N. Tiwari
**P. N. TIWARI
NOTARY, JHARSUGUDA**

H. B. Singh
Divisional Forest Officer
Jharsuguda Forest Division

Private Ltd. vide Memo No. OMPL/JSG/2023-24/7-G/082 dated 01.01.2024.

True copy of Tahasildar's certified land schedule is annexed herewith as **Annexure-F**.

9. That upon verification through GIS platform, it was observed that the proposed expansion area did not fall within any Eco-Sensitive Zone, National Park or Wildlife Sanctuary. The matter was intimated to the RCCF, Sambalpur vide Memo No. 669 dated 01.02.2024.

True copy of Memo No. 669 dated 01.02.2024 is annexed herewith as **Annexure-G**.



10. That the RCCF, Sambalpur further communicated the matter to the CCF (Nodal), who observed that the expansion project of M/s MSP Metaliks Private Ltd. (now M/s Orissa Metaliks Private Ltd., Markuta, Jharsuguda) is being undertaken over non-forest land and further observed that it would have been prudent to advise the User Agency to obtain appropriate certificate from the District Revenue Authority, being custodian of land records relating to non-forest land. The said communication was forwarded to the Executive Director (Works), Orissa Metaliks Pvt. Ltd. vide Memo No. 2379 dated 15.04.2024.

True Copy of the communication by the RCCF, Sambalpur regarding the matter to the CCF (Nodal) is annexed herewith as **Annexure-H** and True copy of communication forwarded to the Executive Director (Works), Orissa Metaliks Pvt. Ltd. vide Memo No. 2379 dated 15.04.2024 **Annexure-I**.

H. P. M.
Divisional Forest Officer
Jharsuguda Forest Division

PART OF AFFIDAVIT
ln
P. N. TIWARI
NOTARY, JHARSUGUDA

11. That it is humbly submitted that the observations made in respect of the expansion project relate only to the specific land schedule submitted by the User Agency for the purpose of NOC and Environmental Clearance, which was found to be non-forest land as per Revenue certification.
12. That the joint verification conducted by the Range Officer, Jharsuguda Forest Range vide Memo No. 600 dated 09.10.2025 pertains to an entirely different land schedule, namely Khata No. 282, Plot Nos. 204, 205, 206, 2022, 381, 464, 466, 470, 472, 131, 138 and 199 of Mouza-Markuta, Jharsuguda, wherein unauthorized use of Revenue Forest land classified as "Rakhit" and "Gramya Jungle" was detected.
13. That therefore, the clarification issued in connection with the expansion proposal cannot be misconstrued to mean that the land involved in the present case is non-forest land. The petitioner has misinterpreted and conflated two distinct land schedules, which are separate and unrelated.
14. That the Respondent No. 5 has acted promptly upon receipt of representation, caused joint verification to be conducted, and has already initiated steps for appropriate action under the OPLE Act through the competent Revenue Authorities.
15. That the averments made in the Original Application, insofar as they are contrary to the facts stated herein, are denied.
16. That I have read over the contents of the accompanying Counter Affidavit and the same has been drafted as per my instructions. The contents of paragraphs 1 to 15 are true and correct to the best of my knowledge and belief.

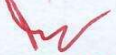


PLACE: Jharsuguda

DT: - 19.06.2026


Divisional Forest Officer
Jharsuguda Forest Division
DEPONENT

PART OF AFFIDAVIT


P. N. TIWARI
NOTARY, JHARSUGUDA

2373

VERIFICATION

Verified at Jharsuguda on the 19th day of June 2026 that the contents of paragraph 1 to 16 of my above Affidavit are true and correct and no part of it is false and nothing material has been concealed therefrom.

PLACE: Jharsuguda

DT: - 19.6.26

Hbaw
Divisional Forest Officer
Jharsuguda Forest Division
DEPONENT

Hbaw
Divisional Forest Officer
Jharsuguda Forest Division



Pratap Narayan Tiwari
19.6.26

PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD. NO. ON-01/13
MOB. No.- 9437345360

PART OF AFFIDAVIT
PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA

2374

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
NOTARY, JHARSUGUDA
REGD. No.- ON 01/13
SL. No.....03 DT.....19.6.26

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN

ZONE BENCH, KOLKATA

OA NO - 167/2025/EZ

IN THE MATTER OF:

SATRUGHAN MEHER

..... Applicant

versus

STATE OF ODISHA & ORS

..... Respondents



AFFIDAVIT IN SUPPORT

I, Manu Ashok Bhat, aged 32 years, S/o Sri Ashok Bhat, at present working as Divisional Forest Officer, Jharsuguda Forest Division, Jharsuguda, AT/PO/DIST: Jharsuguda-768202 do hereby solemnly affirm and state as follows: -

1. That I am Respondent No. 6 in the present matter and as such I am duly competent to swear the present affidavit.
2. I state that I have read the contents of the accompanying counter which has been drafted upon my instructions and state that the contents thereof are true and correct to the best of my knowledge and belief.

Manu
Divisional Forest Officer
Jharsuguda Forest Division

Manu
Divisional Forest Officer
Jharsuguda Forest Division
DEPONENT

The Deponent Solemnly Affirms
Before Adv. *G. M.*
Today at *10* am/pm

P. N. Tiwari
P. N. TIWARI
NOTARY, JHARSUGUDA

Pratap Narayan Tiwari
PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD. NO. ON-01/13
MOB. No.- 9437345360

2375

VERIFICATION

Verified at Jharsuguda on the ___ day of June 2026 that the contents of my affidavit are true and correct and no part of it is false and nothing material has been concealed therefrom.

PLACE: Jharsuguda

DT: - 19.06.2026

Bhau
Divisional Forest Officer
Jharsuguda Forest Division
DEPONENT



Pratap Narayan Tiwari
PRATAP NARAYAN TIWARI
NOTARY, JHARSUGUDA
REGD. NO. ON-01/13
MOB. No.- 9437345360



Forest, Environment and Climate Change Department, Odisha
OFFICE OF THE DIVISIONAL FOREST OFFICER
JHARSUGUDA FOREST DIVISION

Email - dfo.jharsuguda@odisha.gov.in
Ph - 06645 - 295040


Memo No. 4868 /4F (Misc) Dated. 20/08/2025

To,
The Range Officer,
Jharsuguda Range

Sub: - Regarding Joint verification work on Khata No.282, Plot No. 204,205,206,202,381,464,466,470,472,132,138,199 at Mouza-Marakuta, Jharsuguda.

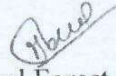
With reference to the subject cited above, an allegation petition filed by Sri Ashish Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat was received in this office regarding encroachment over Khata No.282, Plot No. 204,205,206,202,381,464,466,470,472,132,138,199 at Mouza-Marakuta, Jharsuguda by Orissa Metalicks private Limited (erstwhile-MSP Metalicks Ltd.) Marakuta, Jharsuguda. (copy enclosed)

In this regard you are directed to conduct a joint verification work with Revenue Officials, User Agency & Petitioner and submit the report to this office *within 5 days* for further necessary action at this end.
Encl: As above.


Divisional Forest Officer,
Jharsuguda Forest Division.


Memo No. 4869 Dated. 20/08/25

Copy forwarded the Tahasildar, Jharsuguda Tahasil for information and necessary action. He is requested to depute the concerned Revenue Inspector for the above purpose.


Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 4870 Dated. 20/08/25

Copy forwarded to Sri Ashish Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat, Jharsuguda for information & necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

True copy attested


Divisional Forest Officer,
Jharsuguda Forest Division.



REMINDER

Forest, Environment and Climate Change Department, Odisha
OFFICE OF THE DIVISIONAL FOREST OFFICER
JHARSUGUDA FOREST DIVISION

Email - dfo.jharsuguda@odisha.gov.in

Ph - 06645 - 295040

Memo No. 5230 /4F (Misc) Dated. 10 /09/2025

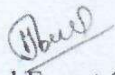
To,

The Range Officer,
Jharsuguda Range

Sub: - Regarding Joint verification work on Khata No.282, Plot No. 204,205,206,202,381,464,466,470,472,132,138,199 at Mouza-Marakuta, Jharsuguda.

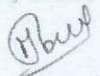
With reference to the subject cited above, an allegation petition filed by Sri Ashish Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat was received in this office regarding encroachment over Khata No.282, Plot No. 204,205,206,202,381,464,466,470,472,132,138,199 at Mouza-Marakuta, Jharsuguda by Orissa Metalicks private Limited (erstwhile-MSP Metalicks Ltd.) Marakuta, Jharsuguda. In this regard, you were directed to conduct a joint verification work with the Revenue Officials, User Agency, and Petitioner, and submit the report to this office within five days for further necessary action vide this office memo No. 4868, Dt.20.08.2025. However, the enquiry report has not been submitted to this office till date. Further, if there is any violation over there then you will be held responsible for not conducting joint verification work as per the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Van (Sanrakshan Evam Samvardhan) Rules, 2023.

You are therefore once again directed to carry out the joint verification with the Revenue Officials, User Agency, and Petitioner, and submit the report to this office within *five days* for further necessary action.

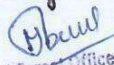

Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 5231 Dated. 10/09/2025

Copy forwarded the Tahasildar, Jharsuguda Tahasil for information and necessary action with reference to this office letter No.4869, Dt.20.08.2025. You were requested to depute the concerned Revenue Inspector for the above purpose but till date no joint verification has been conducted. Further, if there is any violation over there then the concerned Revenue Officials will be held responsible for not conducting joint verification work as per the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 and Van (Sanrakshan Evam Samvardhan) Rules, 2023.


Divisional Forest Officer,
Jharsuguda Forest Division.

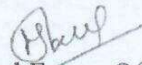
True copy attached


Divisional Forest Officer,
Jharsuguda Forest Division

2378


Memo No. 5232 Dated. 10/09/2025

Copy forwarded to the Authorized Signatory, M/s. Orissa Metaliks Pvt. Ltd., Marakuta, Jharsuguda for information & necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 5233 Dated. 10/09/2025

Copy forwarded to Sri Ashish Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat, Jharsuguda for information & necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

True copy attested


Divisional Forest Officer
Jharsuguda Forest Division

Naug 10/10/2025

2379

ANNEXURE C



ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର

ବନାଞ୍ଚଳ ଅଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଝାରସୁଗୁଡ଼ା ବନାଞ୍ଚଳ

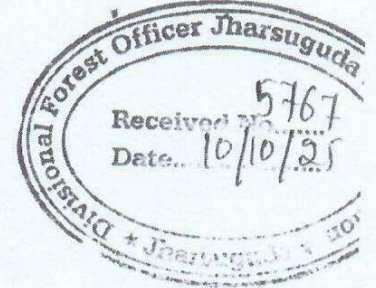
Email – jharsugudaforestrange@gmail.com, Ph – ୦୬୭୪୫ - ୨୯୫୪୧୧



ପତ୍ର ସଂଖ୍ୟା . 600 /ତାରିଖ – 09-10-2025.

To

The Divisional Forest Officer
Jharsuguda Forest Division
Badmal, Jharsuguda.



Sub:- Regarding joint verification work on Khata No. 282, Plot Nos. 204, 205, 206, 202, 381, 464, 466, 470, 472, 132, 138, and 199 at Mauza- Marakuta, Jharsuguda- Submission of JV work regarding encroachment by Orissa Metaliks Private Limited (formerly MSP Metaliks Ltd., Marakuta)

Ref:- Your good office memo No. 4868/ 4F (Misc) Dated- 20/08/2025.

Sir

With reference to memo cited above, I am submitting the joint Verification report regarding encroachment by Orissa Metaliks Private Limited (formerly MSP Metaliks Ltd., Marakuta) Jharsuguda. As per your good office instruction vide above memo reference, on dated- 19-09-2025 I Sri Bijay Kumar Pradhan, Forest Range Officer Jharsuguda Forest Range along with Sri Alok Kumar Naik, Forester Jharsuguda section, Sri Bharat Kumar Pradhan, Forest Guard Malda Beat, Revenue Official Rupali Oram, RI H.katapali conduct one Joint Verification in presence of User Agency representative (Orissa Metaliks Private Limited (formerly MSP Metaliks Ltd., Marakuta)) Sri Debendra Bag, Sri Ramachandra Barik, and Sri Haji Shib, and the petitioner Sri Ashis Kumar Gardia (Naib Sarapanch, Marakuta GP).

In the field survey it is confirmed by the Revenue Official Rupali Oram, RI H.katapali that Khata No. 282, Plot Nos. 204, 205, 206, 202, 381, 464, 466, 470, 472, 132, 138, and 199 at Mauza- Marakuta, Jharsuguda is Rakhit and in kisam Gramya Jungle in which the infra was established. ((A land survey copy enclosed for your kind referral with duly sign by the all concerned present on verification date- 19-09-2025) ROR copy enclosed for your kind referral).

After confirming land status, the undersigned demands legal document for “diversion of land” in favour of the said Village Forest plot to the User Agency representative Sri Debendra Bag, present in the spot. as per record verified its reviled that IDCO applied for Diversion of Forest Land for Existing Steel Plant MSP Metalics Ltd. at Jharsuguda to The

True copy attached
H. Bhusel
Divisional Forest Officer
Jharsuguda Forest Division

2380

Chief Conservator of Forests (Nodal), Office of the Principal Chief Conservator of Forests, Bhubaneswar Orissa vide letter no. HO-IDCO/DCF-52-FC-07/5017 dated- 18-03-2008, and copy submitted vide memo no. 5019(2) dated- 18-03-2008 to the Conservator of Forest Sambalpur Circle, Sambalpur and Divisional Forest Officer Sambalpur (North) Forest Division. (Copy enclosed). But the current user agency could not produce any other document relevant to Diversion Proposal of the said land.

On verification of records there is no document available regarding the diversion of forest land or submission of proposal by the user agency at Jharsuguda Range Office.

A letter has been submitted by **M/s Orissa Metaliks Pvt. Ltd.** to the **Chief General Manager (Land), IDCO** on **dated 06-08-2025**, regarding furnishing the details of land measuring **Ac. 12.24** situated at **village Marakuta under Jharsuguda Tehsil.**

This is for favour of your kind information and necessary action.

- Encl :-
1. Xerox copy of ROR
 2. JV Photo
 3. JV report with duly signed by all
 4. Land Schedule
 5. Application for Diversion of Forest Land by MSP
 6. Xerox copy of OMPL letter to IDCO

Yours Faithfully

[Signature]
Range Officer
Jharsuguda Range

To be copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

ମୌଜା : ମରାଜୁଗା
 ଥାନା : ଖାରସୁଗୁଡ଼ା
 ଥାନା ନମ୍ବର : 21

ଚହସିଲ : ଖାରସୁଗୁଡ଼ା
 ଚହସିଲ ନମ୍ବର : 184
 ବିଭାଗ : ଖାରସୁଗୁଡ଼ା

କମିସନର ନାମ ଓ ଖେତର ବା ଖଡ଼ିଆନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ।				
1) ଖଡ଼ିଆନର କ୍ରମିକ ନମ୍ବର		282				
2) ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ, କାଟି ଓ ବାସସ୍ଥାନ		ଭସିଲ				
3) ବସ୍ତୁ						
4) ଦେଉ :	କଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍କାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନସ୍ଥାନ ଖଜଣାର ବିବରଣୀ
6) ବିଶେଷ ଅନୁସୂଚୀ ଯଦି କିଛି ଥାଏ		ଏଚ. ଏଲ. ଓ. ଲିଜ କେ ନଂ 885/2018 ଓ Online ମ୍ୟୁ କେ ନଂ 4158/2019 ଆଦେଶ ମତେ ପୂର୍ବ ନଂ 897 ରୁ ଏ 0.050 ଖା ନଂ 279/705 କୁ ଗଲା ଏଚ. ଏଲ. ଓ. ଲିଜ କେ ନଂ 886/2018 ଓ Online ମ୍ୟୁ କେ ନଂ 4157/2019 ଆଦେଶ ମତେ ପୂର୍ବ ନଂ 897 ରୁ ଏ 0.050 ଖା ନଂ 279/704 କୁ ଗଲା ମିଶ୍ର କେ ନଂ 2/2023 ତା 11-09-2024 ଆଦେଶ ମତେ ଖା ନଂ ପୂର୍ବ ନଂ 2547 ରୁ ଏ 0.110 ଖାଲଜ କର ଖା ନଂ 284 କୁ ଗଲା				
BLANK SPACE FOR STAMPING						
ଅତିମ ପ୍ରକାଶନ ତାରିଖ - 28/06/1976						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

Submitted

[Signature]
 Range Officer
 Jharsuguda Range

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[Signature]
 Divisional Forest Officer
 Jharsuguda Forest Division

ଖତିଆନର କ୍ରମିକ ନଂ : 282		ନାମା : ମରହଟ୍ଟା			ଜିଲ୍ଲା : ଝାରସୁଗୁଡ଼ା
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ରକାର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୈତ୍ରଦି	ରକବା		
			ଏ.	ଡି	ହେକ୍ଟର
7	8	9	10	11	12
11	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	9000	
16	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1700	
17	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2800	
18	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		2	1600	
19	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	9500	
20	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	7100	
21	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1900	
28	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1800	
29	ଗୋଚର		1	3500	
30	ଗୋଚର		12	6700	
32	ଗୋଚର		2	2500	
33	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	5900	
37	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3300	
38	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	9700	
39	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	4400	
40	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	9000	
41	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2000	ହାଲ କିସମ ଆଟ ସାଧାରଣ, ବେଆଇନ ଦଖଲ କଟିଆ କିସମ, ପିତା ଭାଗ କିସମ ଭାବେ, କିସମ ବାସସ୍ଥାନ ନିକଟ
43	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1700	
44	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	6600	
45	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1600	
46	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	4100	
47	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	7600	
48	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1800	
50	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	8400	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ, ମିଶ୍ର ପିତା ସଂକଳା ମିଶ୍ର, ଭାବେ ବ୍ରାହ୍ମଣ ବାସସ୍ଥାନ, ଝାରସୁଗୁଡ଼ା
55	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2400	ହାଲ କିସମ ବେଣୀ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ, ମିଶ୍ର ମୁଗାବକ ନମ୍ବର 50
56	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	5800	
57	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0500	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ, ମିଶ୍ର ମୁଗାବକ ନମ୍ବର 50

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[Signature]
 Divisional Forest Officer
 Jharsuguda Forest Division

59	ଟାଳ		0	4900	
69	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3600	
70	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1000	
72	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	5100	ହାଲ କିସମ ଦେଖା, ସାଧାରଣ ବେଆଇନ ଦଖଲ, ଜଗବତୀ ମିଶ୍ର ମୁତାବକ ନମ୍ବର 50
74	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3000	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଜଗବତୀ, ମିଶ୍ର ମୁତାବକ ନମ୍ବର 50
77	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1000	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଜଗବତୀ ମିଶ୍ର, ମୁତାବକ ନମ୍ବର 50
81	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	9200	
82	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0800	
83	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1000	
84	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3200	
85	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0200	
87	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200	
88	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0400	
89	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2200	
106	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	0600	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଜଗବତୀ, ମିଶ୍ର ମୁତାବକ ନମ୍ବର 50
108	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		5	2500	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଜଗବତୀ ମିଶ୍ର, ମୁତାବକ ନମ୍ବର 50
110	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3300	
113	ଟାଳ	ପାଣିଗାଳ	0	5400	
122	ଗୋଡର		2	9100	
124	ଗୋଡର		0	0100	ଡିଆର କେସ ନମ୍ବର 15/97, ତା 19.03.98 ଏ 0.62, ଖାରଜ କରି ଖାତା ନମ୍ବର 285, 6ର ଦରଜ
125	ଗୋଡର		0	2900	
127	ଗୋଡର		4	4200	
128	ଗୋଡର		0	1200	
129	ଗୋଡର		0	2700	
✓ 132	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2300	
133	ଗୋଡର		0	8700	0.3521
134	ଗୋଡର		0	1200	
136	ଗୋଡର		0	1700	
✓ 138	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1000	

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H. B. B. S.

Divisional Forest Officer
Bharsuguda Forest Division

2384

139	ଗୋଡ଼		2	0800	0.8417	
155	ଚାଲ	ପାଣିଚାଲ	0	2500		
157	ଚାଲ	ପାଣିଚାଲ	1	1600		
✓ 199	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3000		
✓ 202	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6000		
✓ 204	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	7000		
✓ 205	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3100		
✓ 206	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		3	2800		
300	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		4	6000		
302	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2200		
312	ନାବ	ପାଣିଚାଲ	0	4600		କ୍ଷୀର ବିସମ ବେଣ୍ଟା ସାଧାରଣ, ବେଆଇନ ଦଖଲ କାର୍ଯ୍ୟକ୍ରମ, ଗଣ୍ଡା ପିତା ହରଧର ଗଣ୍ଡା, ବାଡ଼ି ଗଣ୍ଡା ବାସନ୍ତୀନ ଜନେରା
318	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		2	9700		
350	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1100		
352	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1400		
356	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	7300		
✓ 381	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		2	1600		
438	ଚାଲ	ପାଣିଚାଲ	0	2900		
✓ 464	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	0000		
✓ 466	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2500		
✓ 470	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	7000		
✓ 472	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200		
480	ସର୍ବ ସାଧାରଣ ଯୋଗ୍ୟ		0	3700		ଶୁଖିଲ ପାଇଁ ସଂରକ୍ଷିତ ।
520	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2200		
556	ଚାଲ	ପାଣିଚାଲ	0	6700		
646	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3500		
649	ଚାଲ	ପାଣିଚାଲ	0	5600		True Copy attached
660	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	0000		
678	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0300		Divisional Forest Officer Bharsuguda Forest Division
759	ଚାଲ	ପାଣିଚାଲ	0	1500		
760	ଆଡ଼ି	କଟାଆଡ଼ି	0	1600		
761	ବନ୍ଧ	ମିର୍ଗାବନ୍ଧ	0	5500		
762	ଆଡ଼ି	କଟାଆଡ଼ି	0	0900		

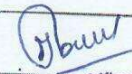
2385

764	ଆଡି		0	2000		
765	କଣା	ମହାଦେବକଣା	0	1900		
767	ଆଡି	ବନ୍ଧୁଆଡି	0	2100		
802	ବନ୍ଧି	ଚିହାଡ଼ି ପାଲି ବନ୍ଧି	0	0700		
807	ବନ୍ଧି	ଚିହାଡ଼ି ପାଲି ବନ୍ଧି	0	0700		
815	ବନ୍ଧି	ଚିହାଡ଼ି ପାଲି ବନ୍ଧି	0	0400		
816	ବନ୍ଧି	ଚିହାଡ଼ି ପାଲି ବନ୍ଧି	0	1100		
845	ଗ୍ରାମ୍ୟ କଙ୍ଗଲ		4	4700		ତାରିଖ 24.01.86 ମତେ, ଚନ୍ଦ୍ରସିଂହଦାସଙ୍କ ଆଦେଶ ଅନୁସାରେ, ଘରଟିର ପାଇଁ କଳବା ଖାରଜ
846	ଗ୍ରାମ୍ୟ କଙ୍ଗଲ		1	8500		
896	ଗ୍ରାମ୍ୟ କଙ୍ଗଲ		0	3600		
897	ବନ୍ଧି ଯୋଗ୍ୟ		2	0900	0.8458	ଏ 0.80 ଖାରଜ ଖାତା ନମ୍ବର, 279/147, କରାଯତ 279/166, ଲିଜ କେସ ନମ୍ବର 88/89 ରୁ, 99/89 ମୋଟ 12 ଗୋଟି ବେକରେ, ଏକର 0.04 ଡିସିମିଲ ଭେଖାଏଁ, ମୋଟ ଏକର 0.48 ଡିସିମିଲ, ଖାରଜ କରି ଖାତା ନମ୍ବର, 279/183 ରୁ 279/194 ରେ, ବରଜ କରାଗଲା, ଲିଜ କେସ ନମ୍ବର 177/87 ରୁ, ଖାତା ନମ୍ବର 279/87 ରୁ, ଲିଜ କେସ ନମ୍ବର 195/87 ରୁ, ଖାତା ନମ୍ବର 279/105 ମୋଟ 19, ଗୋଟା ବେଶ କୁ ଏକର 0.76, ଖାରଜ କରାଗଲା, ଲିଜ କେସ ନମ୍ବର 433/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/147 ରୁ, ଲିଜ କେସ ନମ୍ବର 434/88, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/148 ରୁ, ଲିଜ କେସ ନମ୍ବର 435/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/149 ରୁ, ଲିଜ କେସ ନମ୍ବର 436/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/150 ରୁ, ଲିଜ କେସ ନମ୍ବର 437/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/151 ରୁ, ଲିଜ କେସ ନମ୍ବର 438/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/152 ରୁ, ଲିଜ କେସ ନମ୍ବର 440/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/153 ରୁ, ଲିଜ କେସ ନମ୍ବର 442/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/154 ରୁ, ଲିଜ କେସ ନମ୍ବର 443/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/155 ରୁ, ଲିଜ କେସ ନମ୍ବର 444/88 ଖାରଜ, ଏକର 0.04 ଖାତା ନମ୍ବର, 279/156 ରୁ, ଲିଜ

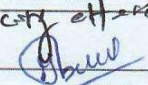
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Hawal
 Divisional Forest Officer
 Bharsuguda Forest Division

କେସ ନମ୍ବର 445/88 ଖାରଜ,
 ଏକର 0.04 ଖାତା ନମ୍ବର,
 279/157 କୁ, ଲିଜ କେସ ନମ୍ବର
 446/88 ଖାରଜ, ଏକର 0.04
 ଖାତା ନମ୍ବର, 279/158 କୁ,
 ଲିଜ କେସ ନମ୍ବର 447/88
 ଖାରଜ, ଏକର 0.04 ଖାତା
 ନମ୍ବର, 279/159 କୁ, ଲିଜ
 କେସ ନମ୍ବର 448/88 ଖାରଜ,
 ଏକର 0.04 ଖାତା ନମ୍ବର,
 279/160 କୁ, ଲିଜ କେସ ନମ୍ବର
 449/88 ଖାରଜ, ଏକର 0.04
 ଖାତା ନମ୍ବର, 279/161 କୁ,
 ଲିଜ କେସ ନମ୍ବର 450/88
 ଖାରଜ, ଏକର 0.04 ଖାତା
 ନମ୍ବର, 279/162 କୁ, ଲିଜ
 କେସ ନମ୍ବର 451/88 ଖାରଜ,
 ଏକର 0.04 ଖାତା ନମ୍ବର,
 279/163 କୁ, ଲିଜ କେସ ନମ୍ବର
 452/88 ଖାରଜ, ଏକର 0.04
 ଖାତା ନମ୍ବର, 279/164 କୁ,
 ଲିଜ କେସ ନମ୍ବର 439/88
 ଖାରଜ, ଏକର 0.04 ଖାତା
 ନମ୍ବର, 279/165 କୁ, ଲିଜ
 କେସ ନମ୍ବର 441/88 ଖାରଜ,
 ଏକର 0.04 ଖାତା ନମ୍ବର,
 279/166 କୁ ଲିଜ କେସ ନମ୍ବର,
 261/88 ଲଗାଏତ 278/88,
 ପର୍ଯ୍ୟନ୍ତ 18 ଗୋଟି ଖାତାକୁ, ଏ
 0.72 ଟି 279/115 ଲଗାଏତ,
 279/132 ଖାତା କୁ ଗଲା

904	ଗାଈ	ପାଣିଚାଲ	1	0000	
931	ବଞ୍ଚି	ଚିହାଡ଼ି ପାଲି ବଞ୍ଚି	0	1100	
945	ଗାଈ	ପାଣିଚାଲ	0	3700	
947	ଗାଈ	ପାଣିଚାଲ	1	1000	
959	ବଞ୍ଚି	କିସାନପଡ଼ାବଞ୍ଚି	0	1300	
963	ବଞ୍ଚି	କିସାନପଡ଼ାବଞ୍ଚି	0	0600	
967	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	3600	
969	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2300	
977	ବଞ୍ଚି	କିକରାବଞ୍ଚି	0	2000	
984	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	3100	
985	ବଗାୟତ ଦୁର		1	4100	ବେଆଇନ ବଞ୍ଚଲ ଭଗବତୀ ମିଶ୍ର, ମୂଲ୍ୟବଦ ନମ୍ବର 50
997	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3200	ହାଲ ବିସମ ଦାରି ସାଧାଉଣ, ବେଆଇନ ବଞ୍ଚଲ ଭଗବତୀ ମିଶ୍ର, ମୂଲ୍ୟବଦ ନମ୍ବର 50
1002	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6200	
1003	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2100	
1004	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	8300	

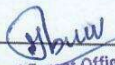
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 Divisional Forest Officer
 Pithampur Forest Division

1005	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	1900	
1007	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2000	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ମୁଗିଆ, କିସାନ ପିତା ବୁଝେ କିସାନ, କଷିଆ କିସାନ ପିତା ରାମ, କିସାନ ଗାଡି କିସାନ, ବାସସ୍ଥାନ ନିକରାଁ
1008	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0300	ହାଲ କିସମ ଆଟ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ମୁଗିଆ କିସାନ, ମୁଗାବକ ନମ୍ବର 1007
1010	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	7800	ହାଲ କିସମ ଆଟ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ସରସ୍ୱତୀ କିସାନ, ସାମା ସୁନା କିସାନ ଗାଡି, କିଶାନ ବାସସ୍ଥାନ ନିକରାଁ
1011	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0700	ହାଲ କିସମ ଘର ବେଆଇନ, ଦଖଲ ସରସ୍ୱତୀ କିସାନ, ମୁଗାବକ ନମ୍ବର 1010
1014	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0400	
1037	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1000	ହାଲ କିସମ ବାରି ସାଧାରଣ, ବେଆଇନ ଦଖଲ ବୁଧୁ କିସାନ, ବୁଡିଆ କିସାନ ମୁନୁକୁ କିସାନ, ଗୋପାଳ କିସାନ ବୁଝୁ କିସାନ, ମିନୀ କିସାନ ପିତା ବେଙ୍ଗା, କିସାନ ଗାଡି କିସାନ, ବାସସ୍ଥାନ ନିକରାଁ
1042	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2200	ହାଲ କିସମ ଆଟ ସାଧାରଣ, ବେଆଇନ ଦଖଲ କ୍ଷମାଶିଳ, କିସାନ ପିତା ଲୁକୁ କିସାନ, ଗାଡି କିସାନ ବାସସ୍ଥାନ, ନିକରାଁ ମୁଗାମାଳ
1043	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	4100	
1056	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6600	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ କଲିଆ କିସାନ, ପିତା ଚନ୍ଦ୍ର କିସାନ ଗାଡି, କିସାନ ବାସସ୍ଥାନ, ମୁଗାମାଳ
1063	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1300	ହାଲ କିସମ ଆଟ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ବୁଧୁ କିସାନ, ପିତା କଟ କିସାନ ଗାଡି କିସାନ, ବାସସ୍ଥାନ ନିକରାଁ
1066	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1600	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ କଟିଆ କିସାନ, ପିତା ରାମ କିସାନ ଗାଡି କିସାନ, ବାସସ୍ଥାନ ନିକରାଁ
1072	ଟାଲ	ପାଣିଚାଳ	0	1000	
1073	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	9700	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ବୁଧୁ କିସାନ, ବୁଡିଆ କିସାନ ମୁନୁ କିସାନ, ଗୋପାଳ କିସାନ ବୁଝୁ କିସାନ, ମିନୀ କିସାନ ପିତା ବେଙ୍ଗା, କିସାନ ଗାଡି କିସାନ, ବାସସ୍ଥାନ ନିକରାଁ
1083	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200	
1084	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0900	ହାଲ କିସମ ବେଣୀ ସାଧାରଣ, ବେଆଇନ ଦଖଲ
1085	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2200	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ

Total

 Divisional Forest Officer
 Jharsuguda Forest Division

1090	ଟାଲ		0	2100	
1118	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0200	ହାଲ କିସମ ଘର ବେ ଆଇନ, ଦଖଲ ରାମରତନ ବୁଡା ପିତା, ମିନ ବୁଡା ଜାତି ଗଣ୍ଡା, ବାସସ୍ଥାନ ନିକରା
1119	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3300	ହାଲ କିସମ ବାରି ସାଧାରଣ, ବେଆଇନ ଦଖଲ ରାମରତନ ବୁଡା, ମୂତାବକ ନମ୍ବର 1118
1120	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6100	
1124	ଟାଲ	ପାଣିଚାଲ	0	1600	
1125	ଟାଲ	ପାଣିଚାଲ	0	0900	
1126	ଟାଲ	ପାଣିଚାଲ	0	7000	
1140	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2600	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ସୁନା କିସାମ, ପିତା ବୁଝା କିସାମ ଜାତି, କିସାମ ବାସସ୍ଥାନ ନିକରା
1141	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		2	1200	
1157	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3100	
1158	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	2800	ହାଲ କିସମ ଆତ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ ମିଶ୍ର, ମୂତାବକ ନମ୍ବର 50
1159	ଟାଲ	ପାଣିଚାଲ	0	2200	
1160	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2500	
1161	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		9	2500	
1163	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		11	9700	
1165	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2900	
1170	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6100	
1171	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1500	ହାଲ କିସମ ମାଳ ସାଧାରଣ, ବେଆଇନ ଦଖଲ କଟିଆ କିସାମ, ପିତା ରାମ କିସାମ ଜାତି, କିସାମ ବାସସ୍ଥାନ ନିକରା
1172	ଆଡି	ମୁଣ୍ଡାଆଡି	0	1200	
1173	ଟାଲ	ପାଣିଚାଲ	1	6800	
1175	ଟାଲ	ପାଣିଚାଲ	0	5000	
1178	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2300	
1196	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	4200	ହାଲ କିସମ ବାହାଲ ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ ମିଶ୍ର, ମୂତାବକ ନମ୍ବର 50
1197	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		2	4800	
1198	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		12	5700	
1208	ଟାଲ	ପାଣିଚାଲ	0	8000	
1218	ଟାଲ	ପାଣିଚାଲ	2	1800	

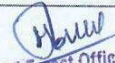
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 Divisional Forest Officer
 Tharsuguda Forest Division

2389

1226	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2900		
1227	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0700		
1229	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200		ହାଲ ବିସମ ମାତ୍ର ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ ମିଶ୍ର, ମୁଖ୍ୟବଳ ନମ୍ବର 50
1231	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	5000		ହାଲ ବିସମ ମାତ୍ର ସାଧାରଣ, ବେଆଇନ ଦଖଲ ସମାଜିକ କିସାନ, ପିତା କୁରୁ କିସାନ ଜାତି, କିସାନ ବାସସ୍ଥାନ ପୁଡ଼ାମାଲ
1232	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2400		ହାଲ ବିସମ ମାତ୍ର ସାଧାରଣ, ବେଆଇନ ଦଖଲ ଭଗବତୀ ମିଶ୍ର, ମୁଖ୍ୟବଳ ନମ୍ବର 50
1259	ବନ୍ଧୁ	କିସାନପତ୍ରାବନ୍ଧୁ	0	2900		
1273	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	4000		
1288	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2800		
1289	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2100		
1290	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		7	1000		
1299	ବନ୍ଧୁ ଯୋଗ୍ୟ		1	0400		
1329	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1700		
1348	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0800		
1378	କଟା	ଭୋସକଟା	8	5800		
1381	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	6400		
1382	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	4300		
1415	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		3	3300		
1427	ଟାଲ	ପାଣିଟାଲ	0	1600		
1447	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0700		
1448	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0400		
1449	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1400		
1450	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200		
1451	ଗୋଡ଼ର		12	3700		
1484	ଆଡି	ମୁଖ୍ୟ ଆଡି	0	1700		
1494	ବନ୍ଧ	ରୁଗୁଡିବନ୍ଧ	1	1400		
1495	ଆଡି	ବନ୍ଧଆଡି	0	3900		
1521	ବନ୍ଧୁ	ନିକରାବନ୍ଧୁ	0	0600		
1522	ବନ୍ଧୁ	ନିକରାବନ୍ଧୁ	0	1500		
1525	ବନ୍ଧୁ	ବିଜାଡିବନ୍ଧୁ	0	1000		
1549	ବନ୍ଧୁ	ବିଜାଡିବନ୍ଧୁ	0	0300		

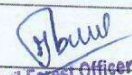
For the City attached


 Divisional Forest Officer
 Pharsuguda Forest Division

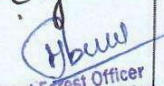
2390

1570	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	5000		
1594	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1400		
1595	କଟା	ପାଁକଟା	1	9900		
1596	କଟା	ବଣେକଟା	0	1400		
1598	କଟା	ନିକରାକଟା	0	4500		
1647	ଆଡି	କଟାଆଡି	0	3200		
1648	ବନ୍ଧ	ଖଦୁରିବନ୍ଧ	0	8500		
1657	ବନ୍ଧି ଯୋଗ୍ୟ		1	6500		
1701	ଟାଲ	ପାଣିଟାଲ	1	0400		
1702	ଟାଲ	ପାଣିଟାଲ	0	1600		
1706	ଟାଲ	ପାଣିଟାଲ	0	3100		
1709	ଟାଲ	ପାଣିଟାଲ	0	3700		
1710	ଟାଲ	ପାଣିଟାଲ	0	1900		
1712	ସର୍ବ ସାଧାରଣ ଯୋଗ୍ୟ		0	4700		ଶୁଶାନ ପାଇଁ ସଂରକ୍ଷିତ
1714	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	0900		
1715	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	4200		
1725	ଟାଲ	ପାଣିଟାଲ	1	5700		
1727	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0600		
1730	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1300		
1743	ଆଡି	କଟାଆଡି	0	1200		
1744	କଟା	ରାମକଟା	3	2500		
1930	ଆଡି	କଟାଆଡି	0	5600		
1931	ବନ୍ଧ	ମିରାବନ୍ଧ	0	7500		
1959	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	0800		ବେଆଇନ ବନ୍ଧନ ଦାମ ଭର୍ବସା, ସାମାନ୍ୟ ରୂପା ଭର୍ବସା ଗୁରୁ, ଭର୍ବସା ପିତା ଖେଳା ଭର୍ବସା, କାଚି ଗରଜ ବାସସ୍ଥାନ ନିକରା
2042	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	0400	0.0162	
2048	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	1200		
2051	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	1100		<i>Two copy attached</i>
2053	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	0300	0.0121	
2061	ବନ୍ଧି	ନିକରାବନ୍ଧି	0	1100	0.0445	<i>Abul</i> Divisional Forest Officer Bharsuguda Forest Division
2086	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	3200		
2112	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0800		

2134	ବସ୍ତି		0	1600		
2288	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2500		
2290	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1300		
2315	ବସ୍ତି	ନିକରୀ ବସ୍ତି	0	0800		
2411	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0300		
2467	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	1400		
2468	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0700		
2469	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0200	0.0081	
2491	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0600	0.0243	
2492	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0300		
2494	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	1200		
2495	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	1000	0.0405	
2499	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0300		
2500	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	0500		
2527	ବସ୍ତି	ସାଲେଟିକ୍ସାବସ୍ତି	0	5500		
2547	ଆଡି	କଟାଆଡି	0	1000	0.0405	
1378/2690	ଆଡି	କଟାଆଡି	0	6200		
535/2703	ଗାଲ	ପାଣିଗାଲ	0	5400		
472/2704	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0900		
2467/2726	ବସ୍ତି	ସାଲେଟିକ୍ସା ବସ୍ତି	0	0600		
1657/2731	ଉଚ୍ଚତ ଯୋଜନା ଯୋଗ୍ୟ		0	2300		
318/2732	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0500		
1093/2733	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1400		
135/2735	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1200		ହାଲ କିସମ ବେଣ୍ଟା ସାଧାରଣ, ଦେଆଇନ ବଖଲ ଉଦ୍ଧବ ଧରୁଆ, ନାହିକ ଧରୁଆ, ଧୁରୁ ଧରୁଆ, ପିତା ଉଚ୍ଚମ ଧରୁଆ, ଗୁଜୁଡ଼ା, ଧରୁଆ ସାମୀ ଖେଡୁ ଧରୁଆ, ବନ୍ଦନଚୁଲା ଧରୁଆ ପିତା ଗୁଡୁ, ଧରୁଆ ରାମଚନ୍ଦ୍ର ଧରୁଆ, ପିତା ଶୁନ୍ଦୁ ଧରୁଆ କାଡି, ଗଣ ବାସସ୍ଥାନ ନିକରୀ
135/2736	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	1300		ହାଲ କିସମ ବେଣ୍ଟା ସାଧାରଣ, ଦେଆଇନ ବଖଲ ଉଦ୍ଧବ ଧରୁଆ, ଓଗେର ମୁଗାବକ ନମ୍ବର 2735
143/2738	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2600		ହାଲ କିସମ ବେଣ୍ଟା ସାଧାରଣ, ଦେଆଇନ ବଖଲ ଉଦ୍ଧବ ଧରୁଆ ମିଶ୍ର, ମୁଗାବକ ନମ୍ବର 50
35/2755	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	0500		ହାଲ କିସମ ମାଲ ସାଧାରଣ, ଦେଆଇନ ବଖଲ ସତ୍ୟବାଦି

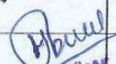
True Copy Attached

 Divisonal Forest Officer
 Marsuguda Forest Division

					କାଲୋ, ପିତା ଦୁଷ୍ଟକ କାଲୋ କାଟି ତୁରୀ, ବାସନ୍ତୀନ ନିକଟ
535/2761	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		0	2500	ଅଲି କିସିମ ଦାମାଲ ଆରଣ, ବେଆଇନ ଦଖଲ ବଂଶ କାଲୋ, ପିତା ଶିବ କାଲୋ କାଟି ତୁରୀ, ବାସନ୍ତୀନ ନିକଟ
1111/2861	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	7200	
1111/2862	ଗ୍ରାମ୍ୟ ଜଙ୍ଗଲ		1	8000	
845/2937	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 14/98, ତାରିଖ 31.07.98 ଆଦେଶ ମତେ, ଖାତା ନମ୍ବର 279/18 ରୁ ଆସିଲା ।
845/2938	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 10/98, ତାରିଖ 31/07/98 ଆଦେଶ ମତେ, ଖାତା ନମ୍ବର 279/19 ରୁ ଆସିଲା ।
845/2939	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 11/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/20 ରୁ ଆସିଲା ।
845/2940	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 9/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/21 ରୁ ।
845/2941	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 6/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/22 ।
845/2942	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 95/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/23 ରୁ ।
845/2943	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 4/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/24 ରୁ ।
845/2945	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 1/98, ଆଦେଶ ମତେ ଖାତା ନମ୍ବର, 279/26 ରୁ ।
845/2946	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 47/98, ମତେ ଖାତା ନମ୍ବର 279/27 ରୁ
845/2947	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 43/98, ମତେ ଖାତା ନମ୍ବର 279/28 ରୁ
845/2948	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 31/98, ମତେ ଖାତା ନମ୍ବର 279/29, ରୁ ଆସିଲା ।
845/2949	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 26/98, ମତେ ଖାତା ନମ୍ବର 279/30, ରୁ ଆସିଲା ।
845/2951	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 24/98, ମତେ ଖାତା ନମ୍ବର 279/32, ରୁ ଆସିଲା ।
845/2952	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 22/98, ମତେ ଖାତା ନମ୍ବର 279/33, ରୁ ଆସିଲା ।
845/2953	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 15/98, ମତେ ଖାତା ନମ୍ବର 279/34, ରୁ ଆସିଲା ।
845/2954	ଘରବାରି			0400	ରିଭିଜନ କେସ ନମ୍ବର 7/98, ମତେ ଖାତା ନମ୍ବର 279/35, ରୁ ଆସିଲା ।
845/2956	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 36/98, ମତେ ଖାତା ନମ୍ବର 279/37, ରୁ ଆସିଲା ।

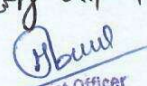
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 Divisional Forest Officer
 Bharsuguda Forest Division

845/2958	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 44/98, ମତେ ଖାତା ନମ୍ବର 279/39, ରୁ ଆସିଲା ।
845/2960	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 40/98, ମତେ ଖାତା ନମ୍ବର 279/41, ରୁ ଆସିଲା ।
845/2961	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 45/98, ମତେ ଖାତା ନମ୍ବର 279/42, ରୁ ଆସିଲା ।
845/2962	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 46/98 ମ, ତାରିଖ 31/07/98 ଆବେଦନ ମତେ, ଖାତା ନମ୍ବର 279/43 ରୁ ଆସିଲା ।
845/2963	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 48/98, ମତେ ଖାତା ନମ୍ବର 279/44 ରୁ ଆସିଲା ।
845/2964	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 61/98, ମତେ ଖାତା ନମ୍ବର 279/45, ରୁ ଆସିଲା ।
845/2965	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 3/98 ମତେ, ଖାତା ନମ୍ବର 279/46 ରୁ ଆସିଲା ।
845/2966	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 12/98, ମତେ ଖାତା ନମ୍ବର 279/47, ରୁ ଆସିଲା ।
845/2967	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 8/98, ମତେ ଖାତା ନମ୍ବର 279/48, ରୁ ଆସିଲା ।
845/2968	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 13/98, ମତେ ଖାତା ନମ୍ବର 279/49, ରୁ ଆସିଲା ।
845/2971	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 20/98, ମତେ ଖାତା ନମ୍ବର 279/52, ରୁ ଆସିଲା ।
845/2973	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 41/98, ମତେ ଖାତା ନମ୍ବର 279/54, ରୁ ଆସିଲା ।
845/2974	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 39/98, ମତେ ଖାତା ନମ୍ବର 279/55, ରୁ ଆସିଲା ।
845/2975	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 38/98, ମତେ ଖାତା ନମ୍ବର 279/56, ରୁ ଆସିଲା ।
845/2976	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 37/98, ମତେ ଖାତା ନମ୍ବର 279/57, ରୁ ଆସିଲା ।
845/2977	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 35/98, ମତେ ଖାତା ନମ୍ବର 279/58, ରୁ ଆସିଲା ।
845/2978	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 33/98, ମତେ ଖାତା ନମ୍ବର 279/59, ରୁ ଆସିଲା ।
845/2979	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 30/98, ମତେ ଖାତା ନମ୍ବର 279/60, ରୁ ଆସିଲା ।
845/2980	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 29/98, ମତେ ଖାତା ନମ୍ବର 279/61, ରୁ ଆସିଲା ।
845/2981	ଘରବାରି		0	0400	ରିଭିଜନ କେସ ନମ୍ବର 28/98, ମତେ ଖାତା ନମ୍ବର 279/62, ରୁ ଆସିଲା ।

True copy attached


 Divisional Forest Officer
 Bharsuguda Forest Division

845/2982	ଘରବାରି		0	0400		ରିଭିଜନ କେସ ନମ୍ବର 27/98, ମତେ ଖାତା ନମ୍ବର 279/63, ରୁ ଆସିଲା ।
845/2983	ଘରବାରି		0	0400		ରିଭିଜନ କେସ ନମ୍ବର 23/98, ମତେ ଖାତା ନମ୍ବର 279/64, ରୁ ଆସିଲା ।
845/2984	ଘରବାରି		0	0400		ରିଭିଜନ କେସ ନମ୍ବର 21/98, ମତେ ଖାତା ନମ୍ବର 279/65, ରୁ ଆସିଲା ।
845/2985	ଘରବାରି		0	0400		ରିଭିଜନ କେସ ନମ୍ବର 49/98, ମତେ ଖାତା ନମ୍ବର 279/66, ରୁ ଆସିଲା ।
99/2813 ଖମନ ପୁଡ଼ା	ବେଣ୍ଟା ଖାରି	ଉ: ନିଜ ଦ: ନିଜ	1	2400	0.5018	
950/3301 ଠିଆ ମାଲ	ମାଳ ସାଧାରଣ	ଉ: ପୂର୍ଣ୍ଣ ପଣ୍ଡା ଦ: କିଶୋରୀ ପଣ୍ଡା	0	0800		
949 ଠିଆ ମାଲ	ମାଳ ସାଧାରଣ	ଉ: ଶ୍ରୀକାନ୍ତ କିଶୋରୀ ଦ: ନିଜ	0	9200		
282			0	6900		
105 ବଦଳି ମାଲ	ମାଳ ସାଧାରଣ	ଉ: ଗୋବର ଦ: ମନରାଜନ ମିଶ୍ର	3	0800		
104 ଗାଁବରା	ମାଳ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	0	1500		
101 ପଟିଆ ମାଲ	ଆଟ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	4	4000		କବର ବଖଲ ଶିବପାରି ମିଶ୍ର, ମୁ୍ୟବେସନ କେସ ନମ୍ବର, 5/86, 7/86 ଆବେଶ ମତେ
1324 ବାମନ ଆଟ	ଆଟ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	2	4600		
658 ପନାସି ଚୁଡ଼ା	ମାଳ ସାଧାରଣ	ଉ: ଗୋବର ଦ: ରାଜକୁମାର ମିଶ୍ର	0	9300		
657 ପନାସି ଚୁଡ଼ା	ଆଟ ସାଧାରଣ	ଉ: ନିଜ ଦ: ସରୋଜି ବରଗିରି	0	5400		
656 ପନାସି ଚୁଡ଼ା	ଆଟ ସାଧାରଣ	ଉ: କୁନ୍ଦରା ଲୋଏ ଦ: ରାଜକୁମାର ମିଶ୍ର	3	3200		
651 ପନାସି ଚୁଡ଼ା	ମାଳ ସାଧାରଣ	ଉ: କୁନ୍ଦରା ଲୋଏ ଦ: ଗୋବର	0	4700		
650 ପନାସି ଚୁଡ଼ା	ମାଳ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	0	4100		
99 ବାଗ ବସା	ବେଣ୍ଟା ଖାରି	ଉ: ନିଜ ଦ: ନିଜ	1	1800		
1322 ବାମନ ବେଣ୍ଟା	ଆଟ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	2	6200		
946 ଠିଆ ମାଲ	ମାଳ ସାଧାରଣ	ଉ: କଟା ଦ: ନିଜ	0	1500		
944 ଠିଆ ବେଣ୍ଟା	ବେଣ୍ଟା ସାଧାରଣ	ଉ: ନିଜ ଦ: ରାଜକୁମାର ମିଶ୍ର	2	1600		
102 ପଟିଆ ମାଲ	ଆଟ ସାଧାରଣ	ଉ: ନିଜ ଦ: ନିଜ	0	7500		
659	ଗୋବର		0	6900	0.2792	
309 plots			250	4500	3.0068	

True copy attested

 Divisional Forest Officer
 Jharsuguda Forest Division

District: Marakuta
 Police Station: Jharsuguda
 Police Station Number: 21

Tehsil: Jharsuguda
 Tehsil Number: 184
 District: Jharsuguda

Name of the landlord and serial number of the Khewat or Khatian		Government of Odisha 1				
1) Serial number of the invoice		282				
2) Name of the people, father's name, caste and place of residence		Protected				
3) License						
4) Payment:	Water Tax	Rent	Cess	Nistar cess and other cesses, if any	Total	5) Cumulative Khajana description
6) Special attachments, if any		H. L. O. Lease No. 885/2018 and Online M. No. 4158/2019 order moved from Plot No. 897 to Kha No. 279/705 H. L. O. Lease No. 886/2018 and Online M. No. 4157/2019 order moved from Plot No. 897 to Kha No. 279/704 M. No. 2/2023 dated 11-09-2024 order moved from Kha No. Plot No. 2547 to Kha No. 284 by rejecting it				
BLANK SPACE FOR STAMPING						
Last published date - 28/06/1976						
Due date for payment -						

2396

Invoice serial number: 282		District: Marakuta			District: Jharsuguda	
Plot number and wheel name	Varieties and planter fees	Detailed description of the variety and its characteristics	Rukba			Comment
			A.	D.	Hectare	
7	8	9	10	11	12	
282			0	6900		
944 Thia Berna	Berna Sadharan	A: Myself Mr. Rajkumar Mishra	2	1600		
99 Baga Basa	Berna Khari	A: Myself Self	1	1800		
99/2813 Khaman Guda	Berna Khari	A: Myself Self	1	2400	0.5018	
950/3301 Thia Maal	Maal Sadharan	A: Full panda The sixth rhinoceros	0	0800		
949 Thia Maal	Maal Sadharan	A: Shukru Kishan Self	0	9200		
105 Bandli Maal	Maal Sadharan	A: Gochar Mr. Manarakhan Mishra	3	0800		
104 Gaon Tara	Maal Sadharan	A: Myself Self	0	1500		
658 Panasi Dudha	Maal Sadharan	A: Gochar Mr. Rajkumar Mishra	0	9300		
651 Panasi Dhuda	Maal Sadharan	A: Kudari Bhoeye The Gochar	0	4700		
650 Panasi Goda	Maal Sadharan	A: Myself Self	0	4100		
946 Thia Maal	Maal Sadharan	A: Cut Self	0	1500		
657 Panassi Dhuda	Aat Sadharan	A: Myself Mr. Santosh Bagrti	0	5400		
656 Panasi Dhudha	Aat Sadharan	A: Kudari Bhoeye Mr. Rajkumar Mishra	3	3200		
1322 Bamana Burna	Aat Sadharan	A: Myself Self	2	6200		
102 Patia Maal	Aat Sadharan	A: Myself Self	0	7500		
101 Patia Maal	Aat Sadharan	A: Myself Self	4	4000		Encroachment by Shibashipyari Mishra, Mutation Case Number: 5/86, 7/86, As per the order
1324 Baman Aat	Aat Sadharan	A: Myself Self	2	4600		
845/2937	Gharabari		0	0400		Brought from Khata Number 279/18 as per the order dated 31.07.98 in Revision Case Number 14/98.
845/2938	Gharabari		0	0400		Brought from Khata Number 279/20 as per the order in Revision Case Number 11/98
845/2939	Gharabari		0	0400		Brought from Khata Number 279/20 as per the order in Revision Case Number 11/98

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845/2940	Gharabari		0	0400	Brought from Khata Number 279/21 as per the order in Revision Case Number 9/98.
845/2941	Gharabari		0	0400	Brought from Khata Number 279/22 as per the order in Revision Case Number 6/98.
845/2942	Gharabari		0	0400	Brought from Khata Number 279/23 as per the order in Revision Case Number 95/98.
845/2943	Gharabari		0	0400	Brought from Khata Number 279/24 as per the order in Revision Case Number 4/98.
845/2945	Gharabari		0	0400	Brought from Khata Number 279/26 as per the order in Revision Case Number 1/98
845/2946	Gharabari		0	0400	Brought from Khata Number 279/27 as per the order in Revision Case Number 47/98
845/2947	Gharabari		0	0400	Brought from Khata Number 279/28 as per Revision Case Number 43/98.
845/2948	Gharabari		0	0400	Brought from Khata Number 279/29 as per Revision Case Number 31/98.
845/2949	Gharabari		0	0400	Brought from Khata Number 279/30 as per Revision Case Number 26/98.
845/2951	Gharabari		0	0400	Brought from Khata Number 279/32 as per Revision Case Number 24/98.
845/2952	Gharabari		0	0400	Brought from Khata Number 279/33 as per Revision Case Number 22/98.
845/2953	Gharabari		0	0400	Brought from Khata Number 279/34 as per Revision Case Number 15/98.
845/2954	Gharabari		0	0400	Brought from Khata Number 279/35 as per Revision Case Number 7/98.
845/2956	Gharabari		0	0400	Brought from Khata Number 279/37 as per Revision Case Number 36/98.
845/2958	Gharabari		0	0400	Brought from Khata Number 279/39 as per Revision Case Number 44/98.
845/2960	Gharabari		0	0400	Brought from Khata Number 279/41 as per Revision Case Number 40/98.
845/2961	Gharabari		0	0400	Brought from Khata Number 279/42 as per Revision Case Number 45/98.
845/2962	Gharabari		0	0400	Brought from Khata Number 279/43 as per the order dated 31/07/98 in Revision Case Number 46/98

845/2963	Gharabari		0	0400		Brought from Khata Number 279/44 as per Revision Case Number 48/98.
845/2964	Gharabari		0	0400		Brought from Khata Number 279/45 as per Revision Case Number 61/98.
845/2965	Gharabari		0	0400		Brought from Khata Number 279/46 as per Revision Case Number 3/98.
845/2966	Gharabari		0	0400		Brought from Khata Number 279/47 as per Revision Case Number 12/98.
845/2967	Gharabari		0	0400		Brought from Khata Number 279/48 as per Revision Case Number 8/98.
845/2968	Gharabari		0	0400		Brought from Khata Number 279/49 as per Revision Case Number 13/98.
845/2971	Gharabari		0	0400		Brought from Khata Number 279/52 as per Revision Case Number 20/98.
845/2973	Gharabari		0	0400		Brought from Khata Number 279/54 as per Revision Case Number 41/98.
845/2974	Gharabari		0	0400		Brought from Khata Number 279/55 as per Revision Case Number 39/98.
845/2975	Gharabari		0	0400		Brought from Khata Number 279/56 as per Revision Case Number 38/98.
845/2976	Gharabari		0	0400		Brought from Khata Number 279/57 as per Revision Case Number 37/98.
845/2977	Gharabari		0	0400		Brought from Khata Number 279/58 as per Revision Case Number 35/98.
845/2978	Gharabari		0	0400		Brought from Khata Number 279/59 as per Revision Case Number 33/98.
845/2979	Gharabari		0	0400		Brought from Khata Number 279/60 as per Revision Case Number 30/98.
845/2980	Gharabari		0	0400		Brought from Khata Number 279/61 as per Revision Case Number 29/98.
845/2981	Gharabari		0	0400		Brought from Khata Number 279/62 as per Revision Case Number 28/98.

845/2982	Gharabari		0	0400		Brought from Khata Number 279/63 as per Revision Case Number 27/98.
845/2983	Gharabari		0	0400		Brought from Khata Number 279/64 as per Revision Case Number 23/98.
845/2984	Gharabari		0	0400		Brought from Khata Number 279/66 as per Revision Case Number 21/98.
845/2985	Gharabari		0	0400		Brought from Khata Number 279/66 as per Revision Case Number 49/98.
985	Bagayat 2		1	4100		Illegal encroachment, by Bhagwati Mishra, File number 50
760	Addie	Kata Addie	0	1600		
762	Addie	Bandhaadi	0	0900		
764	Addie	Bandhaadi	0	2000		
767	Addie	Bandhaadi	0	2100		
1172	Addie	Munda Addi	0	1200		
1495	Addie	Bandhaadi	0	3900		
1484	Addie	Munda Addi	0	1700		
1647	Addie	Kata Addi	0	3200		
1743	Addie	Kata Addi	0	1200		
1930	Addie	Kata Addi	0	5600		
2547	Addie	Kata Addi	0	1000	0.0405	
1378/2690	Addie	Kata Addi	0	6200		
312	Nala	Pani Naal	0	4600		Hal Kisam Verna Sadharan, illegal encroachment by Kartik, Ganda S/o Haldhar Ganda, caste Ganda Vill. Jamera
761	Bandha	Mirgabandha	0	5500		
1931	Bandha	Mirgabandha	0	7500		
1648	Bandha	Khajuribandh	0	8500		
1494	Bandha	Rugudibandh	1	1400		

2400

1378	Kata	Bhokkata	8	5800		
1744	Kata	Ramkata	3	2500		
1595	Kata	Gaonkata	1	9900		
1596	Kata	Bandokata	0	1400		
1598	Kata	Nijagaonkata	0	4500		
765	Kata	Mahadevkata	0	1900		
139	Gochar		2	0800	0.8417	
122	Gochar		2	9100		
124	Gochar		0	0100		D R Case No. 15/97, dated 19.03.98 at 0.62, dismissed added to Khata No. 285
125	Gochar		0	2900		
127	Gochar		4	4200		
128	Gochar		0	1200		
129	Gochar		0	2700		
133	Gochar		0	8700	0.3521	
134	Gochar		0	1200		
136	Gochar		0	1700		
29	Gochar		1	3500		
30	Gochar		12	6700		
32	Gochar		2	2500		
1451	Gochar		12	3700		
659	Gochar		0	6900	0.2792	
1299	Basti Jogya		1	0400		
1657	Basti Jogya		1	6500		
897	Basti Jogya		2	0900	0.8458	Out of 0.80 Ac rejected from Khata No. 279/147 to 279/166,

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in Lease Case No. 88/89 to 99/89 (total 12 cases at 0.04 decimal each, total 0.48 Ac), was rejected and recorded in Khata No. 279/183 to 279/194. Lease Case No. 177/87 to Khata No. 279/87 up to Lease Case No. 195/87 to Khata No. 279/105 (total 19 cases, 0.76 Ac) was rejected. Rejected in Lease Case No. 433/88: 0.04 Ac to Khata No. 279/147; Lease Case No. 434/88: 0.04 Ac to Khata No. 279/148; Lease Case No. 435/88: 0.04 Ac to Khata No. 279/149; Lease Case No. 436/88: 0.04 Ac to Khata No. 279/150; Lease Case No. 437/88: 0.04 Ac to Khata No. 279/151; Lease Case No. 438/88: 0.04 Ac to Khata No. 279/152; Lease Case No. 440/88: 0.04 Ac to Khata No. 279/153; Lease Case No. 442/88: 0.04 Ac to Khata No. 279/154; Lease Case No. 443/88: 0.04 Ac to Khata No. 279/155; Lease Case No. 444/88: 0.04 Ac to Khata No. 279/156; Lease Case No. 445/88: 0.04 Ac to Khata No. 279/157; Lease Case No. 446/88: 0.04 Ac to Khata No. 279/158; Lease Case No. 447/88: 0.04 Ac to Khata No. 279/159; Lease Case No. 448/88: 0.04 Ac to Khata No. 279/160; Lease Case No. 449/88: 0.04 Ac to Khata No. 279/161;

						Lease Case No. 450/88: 0.04 Ac to Khata No. 279/162; Lease Case No. 451/88: 0.04 Ac to Khata No. 279/163; Lease Case No. 452/88: 0.04 Ac to Khata No. 279/164; Lease Case No. 439/88: 0.04 Ac to Khata No. 279/165; Lease Case No. 441/88: 0.04 Ac to Khata No. 279/166; and Lease Case No. 261/88 to 278/88 (18 Khatas, total 0.72 Ac) went to Khata No. 279/115 to 279/132.
845	Gramya Jungle		4	4700		Dated 24.01.86, as per the order of the Tehsildar, Rakba for Ghardiha has been released.
846	Gramya Jungle		1	8500		
896	Gramya Jungle		0	3600		
646	Gramya Jungle		0	3500		
660	Gramya Jungle		1	0000		
678	Gramya Jungle		0	0300		
997	Gramya Jungle		0	3200		Hal Kisam Bari Sadharana, illegal encroachment by Bhagwati Mishra. is number 50,
1002	Gramya Jungle		0	6200		

1003	Gramya Jungle		0	2100		
1004	Gramya Jungle		0	8300		
1005	Gramya Jungle		1	1900		
1007	Gramya Jungle		0	2000		Halal Kisam Mala Sadharan, Illegal possession: Yugia Kisan (Father: Bundo Kisan), Kantia Kisan (Father: Ram Kisan), Caste: Kisan, Residence: Own village.
1008	Gramya Jungle		0	0300		Hal Kisam Aat sadharan, Illegal Possession by Yugia Kisan as per No 1007
1010	Gramya Jungle		0	7800		Hal Kisam Aat sadharan, Illegal Possession by Saraswati Kisan (Husband: Suna Kisan, Caste: Kisan, Residence: Own village).
1011	Gramya Jungle		0	0700		Hal Kisam Ghar, Illegal Possession by Saraswati Kisan as per No 1010.
1014	Gramya Jungle		0	0400		
1037	Gramya Jungle		0	1000		Hal Kisam Bari sadharan, Illegal Possession by Budhu Kisan, Butia Kisan, Munuku Kisan, Gopal Kisan, Dukhi Kisan, Mini Kisan (Father: Jenga Kisan, Caste: Kisan, Residence: Own village)
1042	Gramya Jungle		0	2200		Hal Kisam Aat sadharan, Illegal Possession by Kshamasila Kisan (Father: Luchu Kisan, Caste: Kisan, Residence: Own village Pudamal).
1043	Gramya Jungle		0	4100		

1056	Gramya Jungle		0	6600		Hal Kism Bahal sadharan, Illegal Possession by Kalia Kisan (Father: Chandra Kisan, Caste: Kisan, Residence: Pudamal).
1063	Gramya Jungle		0	1300		Hal Kism Aat sadharan, Illegal Possession by Budhu Kisan (Father: Kata Kisan, Caste: Kisan, Residence: Own village).
1066	Gramya Jungle		0	1600		Hal Kism Mal sadharan, Illegal Possession by Katia Kisan (Father: Ram Kisan, Caste: Kisan, Residence: Own village)
967	Gramya Jungle		1	3600		
969	Gramya Jungle		0	2300		
1160	Gramya Jungle		0	2500		
1161	Gramya Jungle		9	2500		
1163	Gramya Jungle		11	9700		
1165	Gramya Jungle		0	2900		
1170	Gramya Jungle		0	6100		
1171	Gramya Jungle		0	1500		Hal Kism Mal sadharan, Illegal Possession by Katia Kisan (Father: Ram Kisan, Caste: Kisan, Residence: Own village).
1178	Gramya Jungle		0	2300		
1196	Gramya Jungle		1	4200		Hal Kism Bahal sadharan, Illegal Possession by Bhagabati Mishra as per No 50
1197	Gramya Jungle		2	4800		
1198	Gramya Jungle		12	5700		
1226	Gramya Jungle		0	2900		

1227	Gramya Jungle		0	0700		
1229	Gramya Jungle		0	1200		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
1231	Gramya Jungle		0	5000		Hal Kisam Mal sadharan, Illegal Possession by Kshamasila Kisan (Father: Luru Kisan, Caste: Kisan, Residence: Pudamal).
1232	Gramya Jungle		0	2400		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
1073	Gramya Jungle		0	9700		Hal Kisam Bahal sadharan, Illegal Possession by Budhu Kisan, Butia Kisan, Munu Kisan, Gopal Kisan, Dukhi Kisan, Mini Kisan (Father: Jenga Kisan, Caste: Kisan, Residence: Own village).
1083	Gramya Jungle		0	1200		
1084	Gramya Jungle		0	0900		Hal Kisam Berna sadharan, Illegal Possession
1085	Gramya Jungle		0	2200		
1118	Gramya Jungle		0	0200		Hal Kisam Ghar, Illegal Possession by Ramaratan Buda (Father: Mina Buda, Caste: Ganda, Residence: Own village).
1119	Gramya Jungle		0	3300		Hal Kisam Bari sadharan, Illegal Possession by Ramaratan Buda as per No 1118.
1120	Gramya Jungle		0	6100		
1140	Gramya Jungle		0	2600		Hal Kisam Mal sadharan, Illegal Possession by Suna Kisan (Father: Bundo Kisan, Caste: Kisan, Residence: Own village).

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1141	Gramya Jungle		2	1200		
1157	Gramya Jungle		0	3100		
1158	Gramya Jungle		1	2800		Hal Kisam Aat sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
33	Gramya Jungle		0	5900		
37	Gramya Jungle		0	3300		
38	Gramya Jungle		1	9700		
39	Gramya Jungle		1	4400		
40	Gramya Jungle		0	9000		
41	Gramya Jungle		0	2000		Hal Kisam Aat sadharan, Illegal Possession by Katia Kisan (Father: Ram Kisan, Caste: Kisan, Residence: Own village).
43	Gramya Jungle		0	1700		
44	Gramya Jungle		1	6600		
45	Gramya Jungle		0	1600		
46	Gramya Jungle		0	4100		
47	Gramya Jungle		0	7600		
48	Gramya Jungle		0	1800		
50	Gramya Jungle		0	8400		Hal Kisam Bahal sadharan, Illegal Possession by Bhagabati Mishra (Father: Sankata Mishra, Caste: Brahmin, Residence: Jharsuguda).
55	Gramya Jungle		0	2400		Hal Kisam Berna sadharan, Illegal Possession by Bhagabati Mishra as per No 50
56	Gramya Jungle		1	5800		

57	Gramya Jungle		0	0500		Hal Kisam Bahal sadharan, Illegal Possession by Bhagabati Mishra as per No 50
69	Gramya Jungle		0	3600		
70	Gramya Jungle		0	1000		
72	Gramya Jungle		0	5100		Hal Kisam Berna sadharan, Illegal Possession by Bhagabati Mishra as per No 50
74	Gramya Jungle		0	3000		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
77	Gramya Jungle		0	1000		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
81	Gramya Jungle		1	9200		
82	Gramya Jungle		0	0800		
83	Gramya Jungle		0	1000		
84	Gramya Jungle		0	3200		
85	Gramya Jungle		0	0200		
87	Gramya Jungle		0	1200		
88	Gramya Jungle		0	0400		
89	Gramya Jungle		0	2200		
106	Gramya Jungle		1	0600		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
108	Gramya Jungle		5	2500		Hal Kisam Mal sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
110	Gramya Jungle		0	3300		
138	Gramya Jungle		0	1000		

2408

132	Gramya Jungle		0	2300		
11	Gramya Jungle		1	9000		
16	Gramya Jungle		0	1700		
17	Gramya Jungle		0	2800		
18	Gramya Jungle		2	1600		
19	Gramya Jungle		0	9500		
20	Gramya Jungle		0	7100		
21	Gramya Jungle		0	1900		
28	Gramya Jungle		0	1800		
520	Gramya Jungle		0	2200		
464	Gramya Jungle		1	0000		
466	Gramya Jungle		0	2500		
470	Gramya Jungle		0	7000		
472	Gramya Jungle		0	1200		
318	Gramya Jungle		2	9700		
350	Gramya Jungle		0	1100		
352	Gramya Jungle		0	1400		
356	Gramya Jungle		0	7300		
381	Gramya Jungle		2	1600		
199	Gramya Jungle		0	3000		
202	Gramya Jungle		0	6000		
204	Gramya Jungle		1	7000		
205	Gramya Jungle		0	3100		
206	Gramya Jungle		3	2800		
300	Gramya Jungle		4	6000		

27N

2409

302	Gramya Jungle		0	2200		
1570	Gramya Jungle		0	5000		
1594	Gramya Jungle		0	1400		
1329	Gramya Jungle		0	1700		
1348	Gramya Jungle		0	0800		
984	Gramya Jungle		1	3100		
1447	Gramya Jungle		0	0700		
1448	Gramya Jungle		0	0400		
1449	Gramya Jungle		0	1400		
1450	Gramya Jungle		0	1200		
1381	Gramya Jungle		0	6400		
1382	Gramya Jungle		0	4300		
1415	Gramya Jungle		3	3300		
1273	Gramya Jungle		0	4000		
1288	Gramya Jungle		0	2800		
1289	Gramya Jungle		0	2100		
1290	Gramya Jungle		7	1000		
1714	Gramya Jungle		1	0900		
1715	Gramya Jungle		0	4200		
1727	Gramya Jungle		0	0600		
1730	Gramya Jungle		0	1300		
472/2704	Gramya Jungle		0	0900		
2086	Gramya Jungle		0	3200		
2112	Gramya Jungle		0	0800		
2288	Gramya Jungle		0	2500		

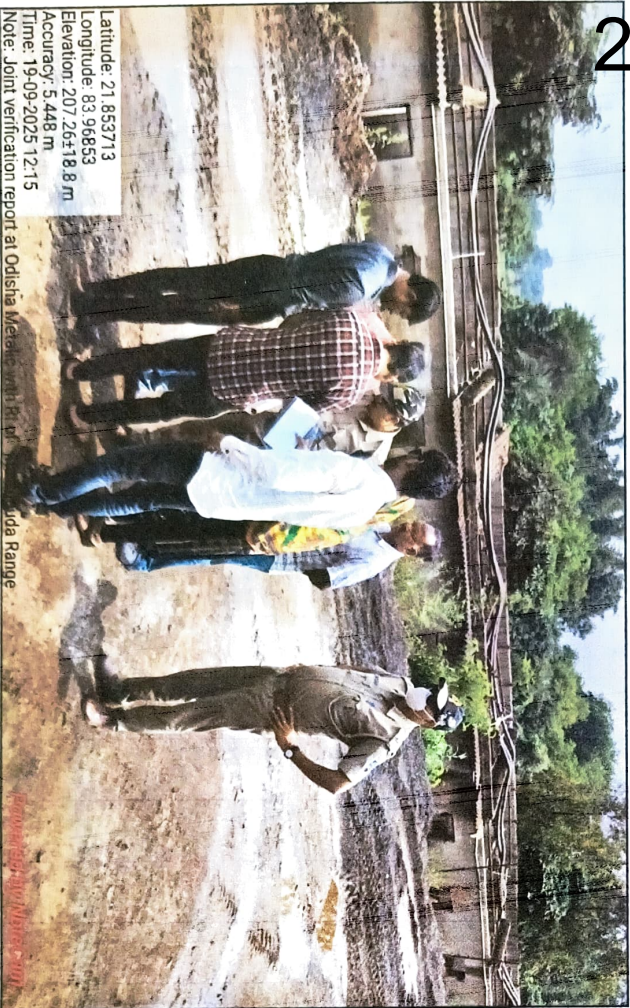
2290	Gramya Jungle		0	1300		
2411	Gramya Jungle		0	0300		
318/2732	Gramya Jungle		0	0500		
1093/2733	Gramya Jungle		0	1400		
135/2735	Gramya Jungle		0	1200		Hal Kisam Berna sadharan, Illegal Possession by Uddhab Dharua, Kartik Dharua, Dhuru Dharua (Father: Uttam Dharua), Subhadra Dharua (Husband: Khedu Dharua), Chandan Dharua, Tula Dharua (Father: Sudra Dharua), Ramachandra Dharua (Father: Shunu Dharua), Caste: Gond, Residence: Own village.
135/2736	Gramya Jungle		0	1300		Hal Kisam Berna sadharan, Illegal Possession by Uddhab Dharua and others as per No 2735.
143/2738	Gramya Jungle		0	2600		Hal Kisam Berna sadharan, Illegal Possession by Bhagabati Mishra as per No 50.
35/2755	Gramya Jungle		0	0500		Hal Kisam Mal sadharan, Illegal Possession by Satyabadi Kalo (Father: Brushabha Kalo, Caste: Bhuyan, Residence: Own village).
535/2761	Gramya Jungle		0	2500		Hal Kisam Bahal sadharan, Illegal Possession by Banshi Kalo (Father: Shiba Kalo, Caste: Bhuyan, Residence: Own village).
1111/2861	Gramya Jungle		1	7200		
1111/2862	Gramya Jungle		1	8000		
1712	Sarba Sadharan Jogya		0	4700		Reserved for the cemetery.

2411

480	Sarba Sadharan Jogya		0	3700		Reserved for the cemetery.
1657/2731	Unnat Yojana Jogya		0	2300		
535/2703	Taal	Panital	0	5400		
1725	Taal	Panital	1	5700		
1427	Taal	Panital	0	1600		
1701	Taal	Panital	1	0400		
1702	Taal	Panital	0	1600		
1706	Taal	Panital	0	3100		
1709	Taal	Panital	0	3700		
1710	Taal	Panital	0	1900		
556	Taal	Panital	0	6700		
155	Taal	Panital	0	2500		
157	Taal	Panital	1	1600		
438	Taal	Panital	0	2900		
113	Taal	Panital	0	5400		
59	Taal	Panital	0	4900		
1159	Taal	Panital	0	2200		
1124	Taal	Panital	0	1600		
1125	Taal	Panital	0	0900		
1126	Taal	Panital	0	7000		
1090	Taal	Panital	0	2100		
945	Taal	Panital	0	3700		
947	Taal	Panital	1	1000		
1208	Taal	Panital	0	8000		
1218	Taal	Panital	2	1800		
1173	Taal	Panital	1	6800		
1175	Taal	Panital	0	5000		
1072	Taal	Panital	0	1000		

759	Taal	Panital	0	1500		
649	Taal	Panital	0	5600		
904	Taal	Panital	1	0000		
931	Basti	Thihadi Pali Basti	0	1100		
802	Basti	Thihadi Pali Basti	0	0700		
807	Basti	Thihadi Pali Basti	0	0700		
815	Basti	Thihadi Pali Basti	0	0400		
816	Basti	Thihadi Pali Basti	0	1100		
977	Basti	NijagaonBasti	0	2000		
1259	Basti	Kisanpada Basti	0	2900		
959	Basti	Kisanpada Basti	0	1300		
963	Basti	Kisanpada Basti	0	0600		
1521	Basti	Nijagaonbasti	0	0600		
1522	Basti	Nijagaonbasti	0	1500		
1525	Basti	Bijadihabasti	0	1000		
1549	Basti	Bijadihabasti	0	0300		
1959	Basti	Nijagaonbasti	0	0800		Legal Possession by Dam Bhainsa (Husband: Rupa Bhainsa), Guru Bhainsa (Father: Kheda Bhainsa), Caste: Gauda, Residence: Own village.
2042	Basti	Nijagaonbasti	0	0400	0.0162	
2048	Basti	Nijagaonbasti	0	1200		
2051	Basti	Nijagaonbasti	0	1100		
2053	Basti	Nijagaonbasti	0	0300	0.0121	
2061	Basti	Nijagaonbasti	0	1100	0.0445	
2467/2726	Basti	Saltikra Basti	0	0600		
2315	Basti	Nijagaonbasti	0	0800		

2134	Basti	Bijadhm Basti	0	1600		
2467	Basti	Saltikravasti	0	1400		
2468	Basti	Saltikravasti	0	0700		
2469	Basti	Saltikravasti	0	0200	0.0081	
2491	Basti	Saltikravasti	0	0600	0.0243	
2492	Basti	Saltikravasti	0	0300		
2494	Basti	Saltikravasti	0	1200		
2495	Basti	Saltikravasti	0	1000	0.0405	
2499	Basti	Saltikravasti	0	0300		
2500	Basti	Saltikravasti	0	0500		
2527	Basti	Saltikravasti	0	5500		
309 plots			250	4500	3.0068	



2415

Joint Verification Report

As per Memo No. 4868/4F (Misc) dated 20-08-2025 of the Divisional Forester, Jharsuguda Forest Division, a joint verification was conducted on dated- 19-09-2025 over Plot Nos. 204, 205, 206, 202, 381, 464, 466, 470, 472, 132, 138, and 199 of Khata No. 282, at Mauza Marakuta, Jharsuguda.

The verification was carried out in the presence of the petitioner **Sri Ashis Kumar Gardia** (Naib Sarapanch, Marakuta GP), the User Agency representative, Revenue Official **Rupali Oram**, R.I. H. Katapali, **Sri Bijay Kumar Pradhan** (Forest Range Officer, Jharsuguda Range), and **Sri Alok Kumar Naik** (Forester, Jharsuguda Section) regarding the alleged encroachment by **Orissa Metaliks Private Limited** (formerly MSP Metaliks Ltd., Marakuta).

During the field verification, **R.I. H. Katapali, Rupali Oram**, confirmed in the presence of all concerned—Forest Officials, User Agency representative, and the petitioner—that **Plot Nos. 204, 205, 206, 202, 381, 464, 466, 470, 472, 132, 138, and 199** of Khata No. 282 are classified as **Gramya Jungle** and are found within the boundary/periphery of **Orissa Metaliks Pvt. Ltd.**

[Signature]
20/09/25
Forester
Jharsuguda Section

[Signature]
20/9/25
Range Officer
Jharsuguda Range

[Signature]
Revenue Inspector
Hansapur, Katapali

[Signature]
Ashis Kumar Gardia
Naib Sarapanch
Marakuta GP
20/09/2025

[Signature]
True copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

ANNEXURE - XIII
LAND SCHEDULE OF GOVT. LAND
VILLAGE- MARAKUTA
P.S. & DISTRICT - JHARSUGUDA

SL NO	KHATA NO	PLOT NO	KISAM	AREA IN ACRES	TENANCY / GOVERNMENT
1	282	122	Gochar	2.91	Rakhit
2	282	124	Gochar	0.01	Rakhit
3	282	125	Gochar	0.29	Rakhit
4	282	127	Gochar	4.42	Rakhit
5	282	128	Gochar	0.12	Rakhit
6	282	129	Gochar	0.27	Rakhit
7	284	130	Patita	0.70	Rakhit
8	282	139	Gochar	2.08	Rakhit
9	282	133	Gochar	0.87	Rakhit
10	282	134	Gochar	0.12	Rakhit
11	284	172	Patita	3.40	Rakhit
12	284	173	Patita	0.90	Rakhit
13	282	136	Gochar	0.17	Rakhit
14	282	138	Gramya Jungle	0.10	Rakhit
15	282	132	Gramya Jungle	0.23	Rakhit
16	282	381	Gramya Jungle	2.16	Rakhit
17	282	199	Gramya Jungle	0.30	Rakhit
18	282	202	Gramya Jungle	0.60	Rakhit
19	282	204	Gramya Jungle	1.70	Rakhit
20	282	205	Gramya Jungle	0.31	Rakhit
21	282	206	Gramya Jungle	3.28	Rakhit
22	282	350	Gramya Jungle	0.11	Rakhit
23	282	352	Gramya Jungle	0.14	Rakhit
24	282	356	Gramya Jungle	0.73	Rakhit
25	282	470	Gramya Jungle	0.70	Rakhit
26	282	472	Gramya Jungle	0.12	Rakhit
27	282	466	Gramya Jungle	0.25	Rakhit
28	282	464	Gramya Jungle	1.00	Rakhit
29	282	135 / 2735	Gramya Jungle	0.12	Rakhit
30	282	135 / 2736	Gramya Jungle	0.13	Rakhit
31	282	143 / 2738	Gramya Jungle	0.26	Rakhit
32	282	155	Jhal Pani Jhal	1.16	Rakhit
33	284	469 / 2756	Berna Sadharana	0.10	Abada Jogya Anabadi
34	284	139 / 3294	Patita	8.23	Abada Jogya Anabadi
35	284	139 / 3306	Patita	21.10	Abada Jogya Anabadi
Total Area				59.24	Acres
				23.974	Hectares

Submitted
 Range Officer
 Jharsuguda Ran

MSP Metallics Ltd.

Director

Revenue Inspector
 Jharsuguda

TAHSILDAR
 JHARSUGUDA

True Copy attached

Divisional Forest Officer
 Jharsuguda Forest Division

General Manager
 IDCO

General Manager
 IDCO Ghubansagar

LAND SCHEDULE OF PRIVATE LAND
VILLAGE- MARAKUTA
P.S. & DISTRICT - JHARSUGUDA

Sl. No.	Khata No	Plot No	Proposed Area to be Acquired (In Acres)	Kissam	Name of the Land Owner
	1	2	3	4	
1	4	224	0.75	Be.Sa	Anananta Barik, S/o Bimbadhar Barik & Others
2		225	0.33	Be.Sa	
3		228	0.51	Be.Sa	
4		247	0.56	Be.Sa	
5		248	0.44	Be.Sa	
6		249	0.05	Ma.Sa.	
7	16	377	0.91	Aa.Sa.	Ukia Sahoo, S/o Harihar Sahoo & Others
8		378	0.41	Aa.Sa.	
9		379	0.50	Aa.Sa.	
10		383	0.80	Aa.Sa.	
11	22	117/2737	0.08	Be.Sa	Udhab Dharua, S/o Uttam Dharua & Others
12		115	0.38	Be.Sa	
13		116	0.17	Be.Sa	
14		118	0.16	Bagayat	
15		119	1.25	Be.Sa	
16		120	0.74	Be.Sa	
17		123	0.33	Be.Sa	
18		131	0.64	Be.Sa	
19		135	0.77	Be.Sa	
20		137	0.74	Be.Sa	
21		142	0.37	Be.Sa	
22		144	1.09	Aa.Sa.	
23		145	0.49	Aa.Sa.	
24		146	0.31	Ma.Sa.	
25		160	0.15	Ba.Sa	
26	23	238(P)	0.94	Aa.Sa.	Upasi Barik & Others
27	31	147	0.51	Aa.Sa.	Kalia Kisan, S/o Chandra Kisan
28		148	0.14	Be.Sa	
29		150	0.12	Be.Sa	
30		151	0.14	Aa.Sa.	

For MSP Metalics Ltd.

[Signature]

Director Revenue Inspector
Jharsuguda

[Signature]

TARILDAR
JHARSUGUDA

True copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

[Signature]

S.K. SAMAL
OAS-1, (J-B)
and Officer (IDCO)

General Manager (Land)
IDCC Bhubaneswar

31		152	0.08	Be.Sa	
32		153	0.10	Aa.Sa.	
33		154	0.25	Ba.Sa	
34	33	385(P)	0.98	Aa.Sa.	Kanhu Gadia S/o Naguli Gadia
35	34	208	1.37	Ma.Sa.	Kunja Bihari Dharua .S/o Kartik Dharua
36	58	209	0.97	Ma.Sa.	Guru Nag , S/o Kedu Nag
37		210	0.17	Aa.Sa.	
38	62	207	2.49	Aa.Sa.	Gobardhan Das ,S/o Uttam Das & Others
39		203	0.79	Ma.Sa.	
40		380	0.08	Aa.Sa.	
41		186	1.77	Aa.Sa.	
42		175	0.31	Aa.Sa.	
43		465	0.67	Ma.Sa.	
44	69	188	1.39	Aa.Sa.	Ghanshyam Tanti & Others
45	85	189	1.36	Ma.Sa.	Jagyaseni Bhuyan W/o Hazari Bhuyan
46		227	0.64	Be.Sa	
47		231	0.70	Aa.Sa.	
48		242	0.29	Be.Sa	
49		246	0.26	Be.Sa	
50	87	196	0.49	Aa.Sa.	Harabati Barik D/o Jagananth Barik & Others
51	109	214	0.30	Gharabari	Dinabandhu Kalo S/o Udaya Kalo
52		220	1.85	Ma.Sa.	
53		223	1.92	Be.Sa	
54	111	226	0.56	Aa.Sa.	Duhku Barik D/o Nilamani Barik
55		239	0.85	Be.Sa	
56		241	1.00	Be.Sa	
57		244	0.08	Aa.Sa.	
58		250	0.13	Ma.Sa.	
59		245	0.33	Be.Sa	
60		354	0.37	Ma.Sa.	
61		355	0.37	Ma.Sa.	
62	117	195	1.08	Aa.Sa.	Dhanu Bark S/o Ugrasen Barik
63		198	0.49	Aa.Sa.	
64	123	117(P)	1.40	Ba.Sa	Narayan Pr. Mishra
65		121	1.44	Be.Sa	
66	141	194	0.49	Aa.Sa.	Pichhalu Adha,S/o Budhu Adha
67	147	176	0.86	Aa.Sa.	Padmabati Deep W/o Duryadhan Deep
68	156	375	0.91	Aa.Sa.	Bansi Kalo ,S/o Shiva Kalo
69		386(P)	0.46	Aa.Sa.	
70		463(P)	0.07	Ma.Sa.	

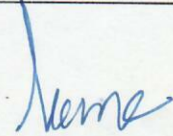
For MSP Metallics Ltd.

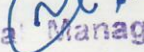


Director

Revenue Inspector

Jharsuguda


TAHSILDAR
JHARSUGUDA

 J.K. SAMAL
 OAS-I, (J-B)
 and Officer (IDCO)


 General Manager (Land)
 IDCO Bhubaneswar.

71	157	191	0.30	Aa.Sa.	Banshidhar Birtia , S/o LA\abanidhar Birtia
72		384	0.50	Aa.Sa.	
73		114	0.45	Be.Sa	
74		163	0.32	Ba.Sa	
75		164	0.88	Aa.Sa.	
76		165	0.33	Ba.Sa	
77		156	0.21	Ba.Sa	
78	165	240	0.78	Aa.Sa.	Bidyadhar Barik, S/o Ramsaran Barik
79	202	184	0.64	Aa.Sa.	Mayadhar Bhoi, S/o Sadananda Bhoi
80	209	353	0.53	Aa.Sa.	Mohan Sahoo , S/o Kuladhar Sahoo
81	213	167	0.19	Aa.Sa.	Rajdulari Mishra W/o Dwarika Pr. Mishra
82		166	0.08	Ba.Sa	
83		170	0.83	Be.Sa	
84	214	177	0.67	Aa.Sa.	Rajaram Upadhyaya S/o Tularam Upadhyaya
85	217	190	0.50	Ma.Sa.	Ramshankar Mishra
86		221	1.24	Aa.Sa.	
87		222	0.55	Aa.Sa.	
88		230	0.54	Aa.Sa.	
89	228	185	0.93	Aa.Sa.	Laxman Chhatria S/o Madan Chhatria
90	240	376	0.87	Aa.Sa.	Lije Pradhan & Others
91		382	0.10	Aa.Sa.	
92		467	0.74	Ma.Sa.	
93		474	0.97	Ma.Sa.	
94		471	0.16	Aa.Sa.	
95		468	0.50	Be.Sa	
96	243	183	1.67	Aa.Sa.	Lije Pradhan & Others
97	248	229	1.62	Aa.Sa.	Sasiraj Ganda S/o Balakram Ganda
98	250	469	1.42	Be.Sa	Subhadev Sa S/o Madan Sa
99	278	171	0.42	Ma.Sa.	Hrusikesh Das S/o Mukunda Das
100	279/226	141/3162	1.24	Be.Sa	Budhram Sahu S/o Gajendra sahu
101	279/277	141/3202	0.32	Be.Sa	Bipin Kumar Sahu S/o Gajendra Sahu
102		141/3203	0.90	Be.Sa	
103	279/284	141/3206	0.32	Be.Sa	Hrudananda Sahu S/o Gajendra Sahu
104		141/3207	0.90	Be.Sa	
105	279/133	168	1.00	Aa.Sa.	Gurudev Pradhan S/o Netrananda Pradhan
106		169	0.87	Be.Sa	
107	279/167	158	0.31	Aa.Sa.	
108	279/168	159/3062	2.25	Ba.Sa	Bhojraj Bhoi S/o Dhaneswar Bhoi
109		159	1.55	Ba.Sa	


For MSP Metallics Ltd.



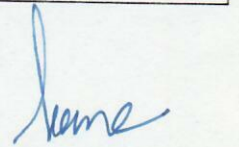
Director




Revenue Inspector
Jharsuguda



TAHSILDAR
JHARSUGUDA



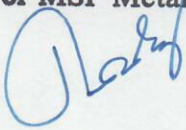
J.K. SAMAL
DAS-I, (J-B)
Officer (IDCO)



General Manager (Land)
IDCO Bhubaneswar.

110		161	0.31	Aa.Sa	
111		162	0.44	Ba.Sa	
112	279/198	149/3090	1.66	Ba.Sa	Bhajan Seth S/o Biswanath Seth
113	279/199	149/3091	1.67	Ba.Sa	Biswanath Sethi S/o Bhagira Sethi
114	279/200	149	1.67	Be.Sa	Goutam Seth S/o Bhajan Seth
115	279/351	176/3100	0.45	Aa.Sa.	
116	279/207	176/3124	0.28	Aa.Sa.	Chaturi dip D/o Charan Dip
117	279/321	176/3151	0.85	Aa.Sa.	Govinda Sethi S/o Mukti Sethi
118	279/359	176/3286	0.16	Aa.Sa.	Barkha Agarwal W/o Dillip Agarwal
119	279/225	140	0.21	Ba.Sa	Gajendra Sahu S/o Madan Sahu
120	279/234	215	1.34	Aa.Sa.	Suraj Devi Saluria W/o Bala krishna Saluria
121	279/235	211	1.47	Aa.Sa.	Balkrishan Sakunia S/o Ghanshyam Sakunia
122	279/253	170/3185	0.97	Be.Sa	Sukanti Pradhan W/o Gurudev Pradhan
123	279/257	236	1.79	Aa.Sa.	Purna Chandra Kanta S/o Dhruba Kanta
124	279/278	187/3204	1.00	Aa.Sa.	Sandip Ku Sahu S/o Santosh Sahu
125	279/299	219	2.69	Aa.Sa.	Sankarlal Bondia S/o Radhakrishna Bondia
126	279/303	143	0.18	Be.Sa	Nabin Ku Mishra S/o Narshing Pr Mishra
127		213	0.29	Aa.Sa.	
128		117/2873	1.42	Ba.Sa	
129	279/305	200	1.38	Aa.Sa.	Pitar Hawo S/o Lausa Hawo
130		201	0.2	Aa.Sa.	
131	279/335	193	1.43	Aa.Sa.	Binod Sahu S/o Kartik Sahu
132		197	1.17	Aa.Sa.	
133	279/343	212	0.99	Aa.Sa.	Ukia Sahoo.S/o Harihar Sahoo
		Total	Ac.97.52		

For MSP Metallics Ltd.




Director



Revenue Inspector
Jharsuguda



TAHSILDAR
JHARSUGUDA



S.K. SAMAL
OAS-I, (J-B)
Land Officer (IDCO)



General Manager (Land)
IDCO Bhubaneswar.

LAND SCHEDULE OF PURCHASED LAND IN MARAKUTA VILLAGE
JHARSUGUDA

SL.NO	PLOT NO	KISSAM	LAND OWNER	AREA IN ACRES
1	192	Aa. Sa.	MSP Metallica	1.22
2	216	Aa. Sa.	MSP Metallica	0.74
3	218	Aa. Sa.	MSP Metallica	0.77
4	233	Aa. Sa.	MSP Metallica	3.00
5	237	Aa. Sa.	MSP Metallica	0.49
6	243	Aa. Sa.	MSP Metallica	0.54
7	174	Aa. Sa.	MSP Metallica	1.04
			TOTAL	7.80

MSP Metallica Ltd.

[Signature]
Director

[Signature]
Revenue Inspector
Jharsuguda

[Signature]
TARSILDAR
JHARSUGUDA

[Signature]
S.K. SAMAL
OAS-1, (J-B)
Land Officer (IDCO)

[Signature]
General Manager (Land)
IDCO Bhubaneswar.

True copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

ABSTRACT OF PLANT AREA LAND

Sl. No.	Village	Category of Land	Area in		Remarks
			Acres	Hectares	
1.	Marakuta	Private	97.52	39.466	Plant Area
2.	Marakuta	Gochar	47.00	19.021	Plant Area
3.	Marakuta	Gramya Jungle	12.24	4.953	Plant Area
5.	Murakuta	Own Land	7.80	3.156	Purchased by Plant
Total			164.56	66.596	

ABSTRACT OF FOREST LAND INVOLVED IN PLANT AREA

Sl. No.	Village	Category of Land	Area in		Remarks
			Acres	Hectares	
1.	Marakuta	Gramya Jungle	12.24	4.953	
Total			12.24	4.953	

Director

For MSP Metals Ltd.

Revenue Inspector
DharsugudaTARSILDAR
DHARSUGUDAS.K. SAMAL
OAS-I, (J-B)
and Officer (IDCO)General Manager (Land)
IDCO Bhubaneswar.

True copy attached

Divisional Forest Officer
Dharsuguda Forest Division

LAND SCHEDULE OF GOVT. FOREST LAND
VILLAGE- MARAKUTA
P.S. & DISTRICT - JHARSUGUDA

SL NO	KHATA NO	PLOT NO	KISAM	AREA IN ACRES	TENANCY / GOVERNMENT
1	282	138	Gramya Jungle	0.10	Rakhit
2	282	132	Gramya Jungle	0.23	Rakhit
3	282	381	Gramya Jungle	2.16	Rakhit
4	282	199	Gramya Jungle	0.30	Rakhit
5	282	202	Gramya Jungle	0.60	Rakhit
6	282	204	Gramya Jungle	1.70	Rakhit
7	282	205	Gramya Jungle	0.31	Rakhit
8	282	206	Gramya Jungle	3.28	Rakhit
9	282	350	Gramya Jungle	0.11	Rakhit
10	282	352	Gramya Jungle	0.14	Rakhit
11	282	356	Gramya Jungle	0.73	Rakhit
12	282	470	Gramya Jungle	0.70	Rakhit
13	282	472	Gramya Jungle	0.12	Rakhit
14	282	466	Gramya Jungle	0.25	Rakhit
15	282	464	Gramya Jungle	1.00	Rakhit
16	282	135 / 2735	Gramya Jungle	0.12	Rakhit
17	282	135 / 2736	Gramya Jungle	0.13	Rakhit
18	282	143 / 2738	Gramya Jungle	0.26	Rakhit

Total Area 12.24 Acres
4.953 Hectares

ISP Metals Ltd.

[Signature]
Director

[Signature]
Revenue Inspector
Jharsuguda

[Signature]
TALSHILDA
JHARSUGUDA

[Signature]
S.K. SAMAL
OAS-1, (J-B)
Land Officer (IDCO)

General *[Signature]* Land
IDCO Bilupatnagar.

True copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

LAND SCHEDULE FOR TRANSMISSION LINE

Village H.Katapali

Khata No	Plot No	Proposed Area to be Acquired (In Acres)	Kissam	Name of the Land Owner
462	5403	0.32	Gramya Jungle	Govt.
74	5401	0.05	Ma.Sa.	Chamasila Pati & others
384	02	0.05	Aa.Sa.	Laxmi Gunda & others
	Total	0.42		

Village Marakutta

Khata No	Plot No	Proposed Area to be Acquired (In Acres)	Kissam	Name of the Land Owner
283	126	0.02	Rasta	Govt.
282	30	0.07	Gochar	Govt.
282	29	0.25	Gochar	Govt.
282	20	0.06	Gramya Jungle	Govt.
282	28	0.02	Gramya Jungle	Govt.
282	11	0.28	Gramya Jungle	Govt.
141	12	0.10	Ma.Sa	Pichatu Adha
16	07	0.22	Aa.Sa.	Ram Chandra Dharua
31	10	0.30	Ba.Sa.	Kalia Kisan & others
	Total	1.32		

Trace copy attached

 Divisional Forest Officer
 Jharsuguda Forest Division

ABSTRACT OF LAND SCHEDULE FOR TRANSMISSION LINE

Sl. No.	Village	Govt. Forest		Govt. Non-forest		Private		Total	
		Acre	Hectare	Acre	Hectare	Acre	Hectare	Acre	Hectare
1.	Marakutta	0.36	0.146	0.34	0.138	0.62	0.250	1.32	0.534
2.	H.Katapali	0.32	0.130	--	--	0.10	0.040	0.42	0.170
Grand Total		0.68	0.276	0.34	0.138	0.72	0.290	1.74	0.704

Director

Revenue Inspector
 Jharsuguda

JHARSUGUDA

S.K. SAMAL
 OAS-1, (J-B)
 Land Officer (IDCO)

General Manager (Land)
 IDCO Bhubaneswar

ABSTRACT OF LAND SCHEDULE FOR BOTH STEEL PLANT AND TRANSMISSION LINE

Sl. No.	Village	Govt. Forest		Govt. Non-forest		Private		Total	
		Acre	Hectare	Acre	Hectare	Acre	Hectare	Acre	Hectare
1.	Marakutta	12.60	5.099	47.34	19.159	105.94	42.872	165.88	67.130
2.	H.Katapali	0.32	0.130	--	--	0.10	0.040	0.42	0.170
Grand Total		12.92	5.229	47.34	19.159	106.04	42.912	166.30	67.300

For MSP Metallics Ltd.

[Signature]

Director

[Signature]
Revenue Inspector
Jharsuguda

[Signature]

TAHSILDAR
JHARSUGUDA

[Signature]
S.K. SAMAL
OAS-I, (J-B)
and Officer (IDCO)

[Signature]
General Manager (Land)
IDCO Bhubaneswar.

True copy attached

Submitted
[Signature]
Range Officer
Jharsuguda Range

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

Orissa Industrial Infrastructure
Development Corporation
(A Government of Orissa Undertaking)
IDCO Towers, Janpath,
Bhubaneswar - 751022, Orissa, India
Phones: (0674), 2541525, Fax: 2542956
E-mail: pkmailick_dcfidco@yahoo.co.in

SY No/670
24/3/08 309



HO-IDCO/DCF- /52-FC-07/ 5017

Date: 18.03.08

To
The Chief Conservator of Forests (Nodal),
Office of PCCF, Orissa, Chandrasekharpur
Bhubaneswar, Orissa.

Sury Sabla
Car

Sub: Application for Diversion of Forest land for Expansion of an
Existing Steel Plant by MSP Metallica Ltd, at Jharsuguda.

Sir,
M/s. MSP Metallica Limited has commissioned the required Facilities/Utilities of
its Steel Plant at Marakuta Village in the district of Jharsuguda in its Phase- I operations ;
as envisaged in the MoU signed between the State Govt. of Orissa and MSP Metallica.
Phase-1 of this project is located on 56.867 hectares of Non-Forest land acquired by the
Company through IDCO and also through direct purchase by the Company.

Sri K. Pradhan
Jharsuguda

Further MSP Metallica Ltd. proposes to expand the Steel Plant in its Phase-II
activities. This Expansion requires 10.433 hectares of land which involves 5.229 hectares
of Revenue Forest Land classified as 'Gramya Jungle'. This Forest Land comes under
the jurisdiction of DFO Sambalpur (North) Forest Division, in Jharsuguda Forest Range.

IDCO is submitting the Forest Diversion proposal on behalf of MSP Metallica Ltd.
as per OIIDC Act-1980, for the above Forest land, in Part-1 of Form-'A' under F.C. Rule-
2003, along with the necessary documents and enclosures in 6 nos of copies.

Necessary expeditious action may kindly be taken by your good office to obtain
the approval of the Diversion of the Forest Lands involved in this project, under Sec-2 of
FC Act-1980 from MoEF, GOI in favour of IDCO, for the purpose of Expanding the Steel
Plant by MSP Metallica Ltd.

Thanking you,

Yours truly,

To be copy attached

Encls: As above.

Bhawal
Divisional Forest Officer
Jharsuguda Forest Division

Dy. Conservator of Forests, IDCO

Submitted
Roh
Range Officer
Jharsuguda Range

Memo No: 5018(2), Date: 18.03.08

Copies Forwarded for favour of kind information and necessary action to:

1. Principal Secretary to Government of Orissa, Department of Steel & Mines, Bhubaneswar.
2. Principal Secretary to Govt. of Orissa, Department of Industries, Bhubaneswar.

Dy. Conservator of Forests, IDCO

Memo No: 5019(2), Date: 18.03.08

Copies Forwarded for favour of kind information and necessary action to:

1. Conservator of Forest Sambalpur Circle, Sambalpur
2. D.F.O Sambalpur (North) Forest Division, Sambalpur

Dy. Conservator of Forests, IDCO

Memo No: 5020(3), Date: 18.03.08

Copies Forwarded for favour of kind information and necessary action to:

- MD, IDCO.
- ✓ • Shri Vinod Mishra G.M (Land), IDCO
- Shri S.K. Samal, Manager (Land), IDCO

G. K. Mallick
18/03/08

Dy. Conservator of Forests, IDCO

Memo No: 5021, Date: 18.03.08

Copy forwarded to The Managing Director, MSP Metallic Ltd, 16/S, Block "A" New Alipore, Kolkata-700 053 for information and necessary action. Only after the due approval from MoEF, GOI the Forest Lands in the project area can be utilized by your Company under the consent of IDCO.

Dy. Conservator of Forests, IDCO

Two copy attached

2

(Signature)
Divisional Forest Officer
Jharsuguda Forest Division



ORISSA METALIKS PRIVATE LIMITED

2428

CIN: U27109WB2006PTC111146

www.orissametaliks.com

+91-33-2243 8517-20 +91-33-2243 8517 sc_ompl@orissametaliks.com

Date: 06.08.2025

To,
The Chief General Manager (Land)
Odisha Industrial Infrastructure Development Corporation
IDCO Tower, Janpath,
Bhubaneswar

Sub: **Furnishing the details land measuring 12.24 Acres in Village Marakuta under Jharsuguda Tehsil in the district of Jharsuguda.**

Dear Sir,

M/s. Orissa Metaliks Private Limited (Formerly, M/s. MSP Metaliks Limited) is operating a steel plant with CPP at Village Marakuta under Jharsuguda Tehsil in the district of Jharsuguda, Orissa after obtaining necessary statutory clearances.

Here, we would like to state that M/s. MSP Metaliks Limited has gone in 'Liquidation' and M/s. Orissa Metaliks Private Limited has purchased/acquired the assets of company on "Asset sale basis" under liquidation under the order (I.A. NO. 616/KB/2022 dated, 11.07.2022) connected with CP (IB) No: 580/KB/2020 of the National Company Law Tribunal, Kolkata Bench after being a 'Successful Bidder' on relation to E auction held on 06.05.2022.

Post-acquisition based on the information available with the new management, the company has started to regularise all the statutory licenses. After meticulous search of the records available in the record room, we came to know about a letter issued by Land Officer, IDCO, Bhubaneswar requesting to furnish the detail of utilization of lands which has been allotted along with status of forest land measuring 12.24 Acres in Village Marakuta under Jharsuguda Tehsil in the district of Jharsuguda.

As the new management wants to operate the plant by abiding the law of land, we request you to please furnish the detail of land measuring 12.24 Acres (Stated as Forest Land). If the said plots/land are within the project area, the new management will take necessary action for the diversion of the same as per Van (Sanrakshan Evam Samvardhan) Adhinyam, 1980.

We are requesting your kind support from your good office.

With warm regards,

Thanking you,

For, **M/s. Orissa Metaliks Private Limited**

ORISSA METALIKS (P) LTD.

Authorised Signatory
Authorised Signatory

Encl. Stated as above

True copy attached

[Signature]
Divisional Forest Officer
Jharsuguda Forest Division

Submitted
s.s.
Range Officer
Jharsuguda Range

REGISTERED ADDRESS: 1, Garstin Place, Orbit House, 3rd Floor, Room No.- 3B, Kolkata - 700 001, India

CORPORATE ADDRESS: Premlata Building, 39, Shakespeare Sarani, 6th Floor, Room No.: 3 & 4, Kolkata - 700 017



ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳ ବାୟୁ ପରିବର୍ତ୍ତନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର
ଶଶ୍ଚିନ୍ଦ୍ର ବନାଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ ଝାରସୁଗୁଡ଼ା ବନଖଣ୍ଡ ।

ଇମେଲ- dfo.jharsuguda@odisha.gov.in, ଦୂର ଭାଷ /ଫୋ .ନଂ-୦୭୭୪୫-୨୯୫୦୪୦ ।

No. 5742 /4F (Misc.),
Dated Jharsuguda the 16th October, 2025.

To,

The Authorized Signatory,
M/s. Orissa Metaliks Pvt. Ltd.,
(Formerly MSP Metalicks)
Marakuta, Jharsuguda.

Sub: - Regarding unauthorized use of Khata No.282, Plot No.204,205,206, 202,381,464, 466,470, 472, 132,138,199, Kisam-Gramya Jungle of mouza Marakuta by M/s. Orissa Metaliks Pvt. Ltd., (Formerly MSP Metalicks) Marakuta, Jharsuguda

Ref: - Memo No.600, dt.09.102025 of the Range Officer, Jharsuguda.

Sir,


With reference to the memo cited above on the captioned subject, an allegation filed by Sri Ashish Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat, Jharsuguda regarding unauthorized use of Khata No.282, Plot No.204,205,206, 202,381,464, 466,470, 472, 132,138,199, Kisam-Gramya Jungle of mouza Marakuta by M/s. Orissa Metaliks Pvt. Ltd., (Formerly MSP Metalicks) Marakuta, Jharsuguda & the Range Officer, Jharsuguda was directed to conduct joint verification work with Revenue Official, User Agency & Petitioner of the above land vide this office Memo No.4868, dt.20.08.2025 & No.5230, dt.10.09.2025.

As per joint verification conducted by the Range Officer, Jharsuguda & Revenue Official on dt.19.09.2025, Plot No.204,205,206,202,381,464,466,470,472,132,138,199 of Khata No,282, Kisam -Gramya Jungle of Mouza Marakuta are found within in the boundary/periphery of M/s. Orissa Metaliks Pvt. Ltd., (Formerly MSP Metalicks) Marakuta, Jharsuguda and establishment of Infra by above UA. Unauthorized use forest land without any prior approval from the competent authority is violation under Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980.

In this regard, you are advice to stop the unauthorized activities over the above revenue forest land and vacate the said land with immediate effect.

This is for your information & necessary action.

Yours faithfully,


Divisional Forest Officer,
Jharsuguda Forest Division.


True copy attested


Divisional Forest Officer
Jharsuguda Forest Division

2430


Memo No. 5743 /dated. 16.10.2025.

Copy forwarded to the Additional Principal Chief Conservator of Forests (Forest Diversion & Nodal Officer, FC Act.), O/o the PCCF & HoFF, Odisha, Bhubaneswar/ Regional Chief Conservator of Forests, Sambalpur for favour of kind information & necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.


Memo No. 5744 /dated. 16.10.2025.

Copy forwarded to the Collector & District, Magistrate, Jharsuguda for favour of kind information & necessary action. He is requested to instruct the Tahasildar, Jharsuguda Tahasil to take necessary action in regard to unauthorized use of above revenue forest land under OPLE Act.


Divisional Forest Officer,
Jharsuguda Forest Division.


Memo No. 5745 /dated. 16.10.2025.

Copy forwarded to the Tahasildar, Jharsuguda Tahasil for information & necessary action. He is requested to take necessary action in regard to unauthorized use of above revenue forest land under OPLE Act.


Divisional Forest Officer,
Jharsuguda Forest Division.


Memo No. 5746 /dated. 16.10.2025.

Copy forwarded to the Range Office, Jharsuguda Range for information & necessary action. He is directed to stop the unauthorized activities over the above revenue forest land.


Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 5747 /dated. 16.10.2025.

Copy forwarded to Sri Ashsih Kumar Gardia (Naib Sarpanch), Marakuta Gram Panchayat, Jharsuguda for information & necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

Two copy attested

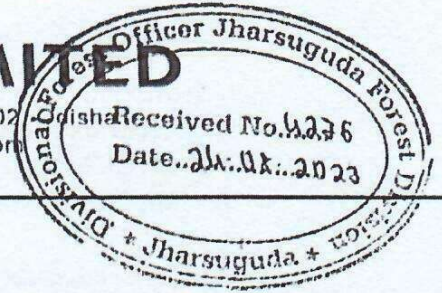

Divisional Forest Officer
Jharsuguda Forest Division

2431

ANNEXURE E

MSP METALLICS LIMITED

Office Vill. & P.O. Marakuta, Dist Jharsuguda, PIN-768202
 Ph. 8393089903, E-mail: edoffice@mspsteeljsg.com
 CIN No. U27109WB1996PLC082138



Ref: MSP/NOC/DFO/23-24/1-E/180

Date: 18.08.2023

To,
 The Divisional Forest Officer,
 DFO, Jharsuguda Forest Division,
 Jharsuguda, Odisha

Sub: Request for issuance of NOC certificate stating that "Project is not located on forest land and confirmation of non-existence of National Park, Wildlife Sanctuary, wildlife corridor within 10 km radius of project M/s MSP Metallics Limited situated at Village - Marakuta & Budhipadar, P.O. - Marakuta, district- Jharsuguda of Odisha

Ref: Standard ToR issued by MoEFCC, New Delhi vide File No. IA-J-11011/494/2007-IA-II(I) dated 28th Sep 2022

Dear Sir,

With reference to the subject matter, we would like state that M/s MSP Metallics Limited, a Private Limited company, incorporated on 29th November, 1996 in the name of 'Adhunik Industries Pvt. Ltd.' with the object of carrying on the business of Integrated Steel Plant with Captive Power Plant at Jharsuguda, Orissa. Subsequently, the name of the company has been changed to MSP Metallics Pvt. Ltd on 28th December, 2001. The company changed its name to M/s MSP Metallics Limited on 21st June, 2004 having its registered Office at, 1, Garstin Place, Orbit House, 3rd Floor, Room No.-3B, Kolkata - 700 001 in West Bengal. The company was shutdown since 2016 and post-acquisition by new management through NCLT the company has applied to MoEFCC, New Delhi as per EIA Notification 2006 for getting Environment Clearance for expansion project and subsequently obtained Terms of Reference (ToR) vide File No. IA-J-11011/494/2007-IA-II(I) dated 28th Sep 2022. The project is located at Village - Marakuta & Budhipadar, P.O. - Marakuta, district- Jharsuguda of Odisha.

In order to comply one of the Terms of Reference (ToR) condition and get the environment clearance, need NOC from your good office stating that "Project is not located on forest land and confirmation of non- existence of National Park, Wildlife Sanctuary, wildlife corridor within 10 km radius of project".

In order to get the NOC certificate, we are hereby furnishing the following document for your ready reference:

To be copy attached

(Signature)
 Divisional Forest Officer
 Jharsuguda Forest Division

2432

1. Project site marked on Toposheet is annexed and marked as Annexure-I.
2. Land detail of the project site is annexed and marked as Annexure-II.
3. Terms of Reference (ToR) issued by MoEF&CC, New Delhi vide File No- IA-J-11011/518/2021-IA-II(IND-I) dated 27.01.2022 is annexed and marked as Annexure-II.

Therefore, in view of the above we request you to kindly issue us the NOC certificate stating that "Project is not located on forest land and confirmation of non-existence of National Park, Wildlife Sanctuary, wildlife corridor within 10 km radius of project", so that the project get the Environment Clearance and will be implemented successfully which will result in socio-economic development of the nearby area and will generate direct employment minimum 2500 nos. and indirect many more.

Looking for positive response and cooperation from your good office.

Thanking You,

With warm Regards,

For, **M/s MSP Metallics Limited**

[Handwritten Signature]
Authorized Signatory



To be copy attached

[Handwritten Signature]
Divisional Forest Officer
Jharsuguda Forest Division

Encl: As above

2433

ANNEXURE F



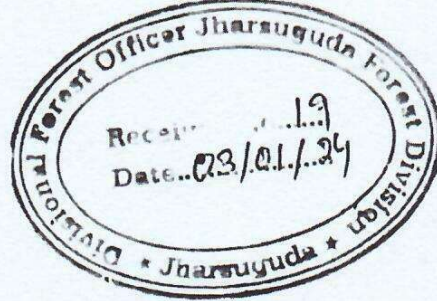
ORISSA METALIKS PRIVATE LIMITED

(FORMERLY MSP METALLICS LTD)

Vill. & P.O.: Marakuta, Dist.: Jharsuguda, Pin-768202, Odisha
Ph.: 8093089903, Email : sc_ompl@orissametaliks.com, edoffice@mspsteeljsg.com
CIN No. U27109WB2006PTC111146

OMPL/JSG/2023-24/7-G/082
01st January 2024

To,
The Divisional Forest Officer
At / PO: Badmal, Jharsuguda,
Odisha - 768202



Sub: Land Status and DLC Report

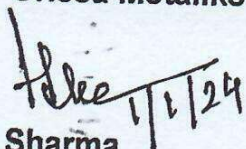
Ref. : Letter No. 5980 dated 08th December 2023

Dear Sir,


With reference to your above mentioned letter, we are submitting herewith the Land status report along with DLC report prior to dated 25th October 1980, which is provided by Tahasildar Jharsuguda for your kind perusal.

Thanking you,

Yours faithfully,
For Orissa Metaliks Private Limited


J P Sharma
Executive Director (Works)

True copy attested


Divisional Forest Officer
Jharsuguda Forest Division

Encl : As above

2434



ତହସିଲ କାର୍ଯ୍ୟାଳୟ, ଝାରସୁଗୁଡ଼ା

TAHASIL OFFICE, JHARSUGUDA
DISTRICT- JHARSUGUDA (ODISHA) PIN: 768204
E-mail : tah.jharsu-od@nic.in

Letter No.5980/ Date:08.12.2023

To

Sri J P Sharma

Executive Director (Works)

Sub: Providing the status of land prior to 25.10.1980 as well as DLC status of the land with respect of MSP Mettalics Limited, Jharsuguda.

Ref: Your Letter No.204 Dated.26.10.2023.

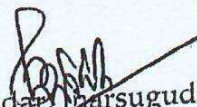
Sir,

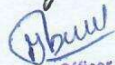
With reference to the subject cited above, I am to say that the status of land prior to 25.10.1980 as well as DLC status of the land with respect of MSP Mettalics Limited, Jharsuguda as per the land schedule provided by you has been verified and attached with this letter. Further, the plots do not find place in DLC.

This is for your information and necessary action.

Encl: As Above

Yours faithfully,


Tahasildar, Jharsuguda
TAHASILDAR
JHARSUGUDA

Two copy attached

Divisional Forest Officer
Jharsuguda Forest Division

2435

S./No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
13	79	287	Aa. Sa	0.66	Aa. Sa
		255	Aa. Sa	0.42	Aa. Sa
14	85	251	Ma. Sa	0.18	Ma. Sa
		252	Aa. Sa	0.23	Aa. Sa
		325	Be. Sa	1.08	Be. Sa
		327	Be. Sa	0.23	Be. Sa
		333	Aa. Sa	0.13	Aa. Sa
		346	Aa. Sa	0.46	Aa. Sa
		347	Be. Sa	0.52	Be. Sa
		361	Ma. Sa	0.17	Ma. Sa
		367	Aa. Sa	0.99	Aa. Sa
		370	Be. Sa	0.76	Be. Sa
		392	Aa. Sa	0.24	Aa. Sa
		399	Ba. Sa	1.54	Ba. Sa
		401	Be. Sa	0.10	Be. Sa
		402	Aa. Sa	0.20	Aa. Sa
		403	Ma. Sa	0.07	Ma. Sa
		404	Be. Sa	0.21	Be. Sa
		419	Aa. Sa	0.14	Aa. Sa
		421	Ma. Sa	0.19	Ma. Sa
		450	Aa. Sa	0.74	Aa. Sa
		15	86	289	Aa. Sa
291	Aa. Sa			2.75	Aa. Sa
16	87	292	Aa. Sa	1.28	Aa. Sa
17	111	323	Ma. Sa	0.67	Ma. Sa
		324	Be. Sa	0.46	Be. Sa
		326	Be. Sa	0.39	Be. Sa
		331	Aa. Sa	0.67	Aa. Sa
		332	Ma. Sa	0.13	Ma. Sa
		340	Ma. Sa	0.46	Ma. Sa
		341	Be. Sa	0.13	Be. Sa
		348	Be. Sa	1.54	Be. Sa
		349	Aa. Sa	0.13	Aa. Sa
		362	Ma. Sa	0.63	Ma. Sa
		363	Be. Sa	0.36	Be. Sa
		364	Ba. Sa	0.23	Ba. Sa
		366	Ba. Sa	0.60	Ba. Sa
		368	Ma. Sa	0.03	Ma. Sa
		394	Aa. Sa	0.08	Aa. Sa
		395	Ma. Sa	0.19	Ma. Sa
		396	Be. Sa	0.90	Be. Sa
397	Aa. Sa	0.05	Aa. Sa		
398	Be. Sa	0.26	Be. Sa		
406	Be. Sa	1.19	Be. Sa		

True copy attached
 H. B. W.
 Divisional Forest Officer
 Harsuguda Forest Division

2436

SCHEDULE OF LAND

SCHEDULE OF LAND					
Name of the Village:		Marakuta			
Name of the Tahasil:		Jharsuguda			
Name of the PS:					
Name of the District:		Jharsuguda			
S.I No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
1	4	320	Aa. Sa	0.34	Aa. Sa
		321	Be. Sa	0.37	Be. Sa
		322	Aa. Sa	0.75	Aa. Sa
		328	Be. Sa	0.86	Be. Sa
		329	Ba. Sa	2.05	Ba. Sa
		330	Be. Sa	0.28	Be. Sa
		334	Aa. Sa	0.53	Aa. Sa
		335	Ma. Sa	0.35	Ma. Sa
		336	Aa. Sa	0.10	Aa. Sa
		338	Ma. Sa	0.24	Ma. Sa
		360	Ma. Sa	0.55	Ma. Sa
		365	Ba. Sa	0.43	Ba. Sa
		369	Be. Sa	0.60	Be. Sa
		393	Ma. Sa	0.27	Ma. Sa
		400	Be. Sa	0.37	Be. Sa
		405	Be. Sa	0.16	Be. Sa
		418	Aa. Sa	0.13	Aa. Sa
		422	Ma. Sa	0.24	Ma. Sa
		447	Aa. Sa	0.31	Aa. Sa
		448	Aa. Sa	0.37	Aa. Sa
2	5	451	Aa. Sa	0.47	Aa. Sa
		371	Be. Sa	0.95	Be. Sa
3	16	390	Aa. Sa	0.83	Aa. Sa
		434	Be. Sa	0.69	Be. Sa
		459	Ma. Sa	0.17	Ma. Sa
		493	Be. Sa	0.61	Be. Sa
		495	Aa. Sa	0.14	Aa. Sa
4	18	496	Atta.Sa	1.14	Atta.Sa
5	23	388	Aa. Sa	0.55	Aa. Sa
		319	Aa. Sa	1.15	Aa. Sa
6	32	238 (P)	Attasa	0.71	Attasa
		303	Be. Sa	0.61	Be. Sa
7	33	309	Ba. Sa	1.66	Ba. Sa
8	58	385 (P)	Aa. Sa	0.40	Aa. Sa
9	279/492	282 / 2729	Aa. Sa	0.69	Aa. Sa
10	279/470	462	Be. Sa	0.34	Be. Sa
11	69	462/3377	Be. Sa	2.17	Be. Sa
12	72/1	455	Attasa	0.92	Attasa
		445	Attasa	0.37	Attasa
		441	Attasa	0.42	Attasa
		446	Aa. Sa	0.13	Aa. Sa

Forest Dept. attested
 Divisional Forest Officer
 Jharsuguda Forest Division

2437

SCHEDULE OF LAND

Name of the Village: Marakuta
 Name of the Tahasil: Jharsuguda
 Name of the PS:
 Name of the District: Jharsuguda

S.I No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
1	4	320	Aa. Sa	0.34	Aa. Sa
		321	Be. Sa	0.37	Be. Sa
		322	Aa. Sa	0.75	Aa. Sa
		328	Be. Sa	0.86	Be. Sa
		329	Ba. Sa	2.05	Ba. Sa
		330	Be. Sa	0.28	Be. Sa
		334	Aa. Sa	0.53	Aa. Sa
		335	Ma. Sa	0.35	Ma. Sa
		336	Aa. Sa	0.10	Aa. Sa
		338	Ma. Sa	0.24	Ma. Sa
		360	Ma. Sa	0.55	Ma. Sa
		365	Ba. Sa	0.43	Ba. Sa
		369	Be. Sa	0.60	Be. Sa
		393	Ma. Sa	0.27	Ma. Sa
		400	Be. Sa	0.37	Be. Sa
		405	Be. Sa	0.16	Be. Sa
		418	Aa. Sa	0.13	Aa. Sa
		422	Ma. Sa	0.24	Ma. Sa
		447	Aa. Sa	0.31	Aa. Sa
		2	5	448	Aa. Sa
451	Aa. Sa			0.47	Aa. Sa
3	16	371	Be. Sa	0.95	Be. Sa
		390	Aa. Sa	0.83	Aa. Sa
		434	Be. Sa	0.69	Be. Sa
		459	Ma. Sa	0.17	Ma. Sa
		493	Be. Sa	0.61	Be. Sa
4	18	495	Aa. Sa	0.14	Aa. Sa
		496	Atta.Sa	1.14	Atta.Sa
5	23	388	Aa. Sa	0.55	Aa. Sa
		319	Aa. Sa	1.15	Aa. Sa
6	32	238 (P)	Attasa	0.71	Attasa
		303	Be. Sa	0.61	Be. Sa
7	33	309	Ba. Sa	1.66	Ba. Sa
8	58	385 (P)	Aa. Sa	0.40	Aa. Sa
9	279/492	282 / 2729	Aa. Sa	0.69	Aa. Sa
10	279/470	462	Be. Sa	0.34	Be. Sa
11	69	462/3377	Be. Sa	2.17	Be. Sa
		455	Attasa	0.92	Attasa
		445	Attasa	0.37	Attasa
		441	Attasa	0.42	Attasa
12	72/1	446	Aa. Sa	0.13	Aa. Sa

Force copy attached

bell
 Divisional Forest Officer
 Jharsuguda Forest Division

2438

SCHEDULE OF LAND

Name of the Village: Marakuta
 Name of the Tahasil: Jharsuguda
 Name of the PS:
 Name of the District: Jharsuguda

S.I No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
1	4	320	Aa. Sa	0.34	Aa. Sa
		321	Be. Sa	0.37	Be. Sa
		322	Aa. Sa	0.75	Aa. Sa
		328	Be. Sa	0.86	Be. Sa
		329	Ba. Sa	2.05	Ba. Sa
		330	Be. Sa	0.28	Be. Sa
		334	Aa. Sa	0.53	Aa. Sa
		335	Ma. Sa	0.35	Ma. Sa
		336	Aa. Sa	0.10	Aa. Sa
		338	Ma. Sa	0.24	Ma. Sa
		360	Ma. Sa	0.55	Ma. Sa
		365	Ba. Sa	0.43	Ba. Sa
		369	Be. Sa	0.60	Be. Sa
		393	Ma. Sa	0.27	Ma. Sa
		400	Be. Sa	0.37	Be. Sa
		405	Be. Sa	0.16	Be. Sa
		418	Aa. Sa	0.13	Aa. Sa
		422	Ma. Sa	0.24	Ma. Sa
		447	Aa. Sa	0.31	Aa. Sa
		448	Aa. Sa	0.37	Aa. Sa
2	5	451	Aa. Sa	0.47	Aa. Sa
		371	Be. Sa	0.95	Be. Sa
3	16	390	Aa. Sa	0.83	Aa. Sa
		434	Be. Sa	0.69	Be. Sa
		459	Ma. Sa	0.17	Ma. Sa
		493	Be. Sa	0.61	Be. Sa
		495	Aa. Sa	0.14	Aa. Sa
4	18	496	Atta.Sa	1.14	Atta.Sa
5	23	388	Aa. Sa	0.55	Aa. Sa
		319	Aa. Sa	1.15	Aa. Sa
6	32	238 (P)	Attasa	0.71	Attasa
		303	Be. Sa	0.61	Be. Sa
7	33	309	Ba. Sa	1.66	Ba. Sa
8	58	385 (P)	Aa. Sa	0.40	Aa. Sa
9	279/492	282 / 2729	Aa. Sa	0.69	Aa. Sa
10	279/470	462	Be. Sa	0.34	Be. Sa
11	69	462/3377	Be. Sa	2.17	Be. Sa
		455	Attasa	0.92	Attasa
		445	Attasa	0.37	Attasa
		441	Attasa	0.42	Attasa
12	72/1	446	Aa. Sa	0.13	Aa. Sa

True copy attached
 B. B. B. B.
 Divisional Forest Officer
 Jharsuguda Forest Division

S.I No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
		407	Be. Sa	0.22	Be. Sa
		417	Aa. Sa	0.25	Aa. Sa
		420	Aa. Sa	0.12	Aa. Sa
		443	Ma. Sa	0.14	Ma. Sa
		444	Aa. Sa	0.28	Aa. Sa
		449	Ma. Sa	1.00	Ma. Sa
		452	Aa. Sa	0.66	Aa. Sa
18	113	337	Ma. Sa	0.63	Ma. Sa
		339	Ma. Sa	0.31	Ma. Sa
19	117	286	Aa. Sa	2.00	Aa. Sa
		290	Aa. Sa	0.54	Aa. Sa
		372	Aa. Sa	0.17	Aa. Sa
		373	Aa. Sa	1.13	Aa. Sa
20	156	386 (P)	Aa. Sa	0.72	Aa. Sa
		463 (P)	Ma. Sa	1.17	Ma. Sa
21	157	387	Aa. Sa	0.55	Aa. Sa
		485	Aa. Sa	0.90	Aa. Sa
		293	Aa. Sa	0.37	Aa. Sa
22	279/470	304	Ba. Sa	1.21	Ba. Sa
		461	Ma. Sa	0.59	Ma. Sa
23	172	426	Ba. Sa	0.68	Ba. Sa
		437	Ba. Sa	0.24	Ba. Sa
		439	Ba. Sa	0.64	Ba. Sa
		440	Aa. Sa	0.41	Aa. Sa
		454	Aa. Sa	1.53	Aa. Sa
		416 / 2762	Ma. Sa	0.05	Ma. Sa
24	202	442	Be. Sa	6.20	Be. Sa
		453	Aa. Sa	1.49	Aa. Sa
		456	Aa. Sa	0.31	Aa. Sa
		457	Aa. Sa	0.17	Aa. Sa
		458	Ma. Sa	0.18	Ma. Sa
		181	Aa. Sa	0.61	Aa. Sa
		442 / 2727	Aa. Sa	0.11	Aa. Sa
		486 / 2763	Be. Sa	0.36	Be. Sa
25	209	288	Aa. Sa	0.67	Aa. Sa
		251	Aa. Sa	0.47	Aa. Sa
		344	Aa. Sa	0.31	Aa. Sa
26	212	486	Aa. Sa	0.55	Aa. Sa
27	248	217	Aa. Sa	0.52	Aa. Sa
		359	Aa. Sa	0.15	Aa. Sa
28	258	409	Be. Sa	0.70	Be. Sa
		315	Ba. Sa	2.16	Ba. Sa
		408	Ma. Sa	0.19	Ma. Sa
29	276	391	Aa. Sa	0.88	Aa. Sa
30	243	182	Aa. Sa	1.64	Aa. Sa
31	281	294	Aa. Sa	2.00	Aa. Sa
32	279/73	389	Aa. Sa	1.00	Aa. Sa


Town City attached
 H. B. Rao
 Divisional Forest Officer
 Jharsuguda Forest Division

2440

S.I No.	Khata No	Plot No	Kisam	Total Area	Kisam prior to 25.10.1980
33	279/136	423	Ma. Sa	0.27	Ma. Sa
		424	Be. Sa	0.82	Be. Sa
		425	Ma. Sa	0.08	Ma. Sa
34	279/496	494	Be. Sa	0.21	Be. Sa
35	279/308	287 / 3231	Aa. Sa	0.04	Aa. Sa
36	279/343	435	Be. Sa	0.36	Be. Sa
		460	Ma. Sa	0.23	Ma. Sa
		497	Aa. Sa	0.42	Aa. Sa
37	279/447	462 / 3268	Be. Sa	0.09	Be. Sa
38	279/360	461 / 3273	Ma. Sa	0.13	Ma. Sa
		374	Gharabari	1.69	Gharabari
39	279/374	316	Be. Sa	0.37	Be. Sa
		315 / 3232	Ba. Sa	1.91	Ba. Sa
		308	Ba. Sa	0.38	Ba. Sa
		307	Be. Sa	0.72	Be. Sa
40	279/76/1	410	Aa. Sa	0.30	Aa. Sa
		411	Be. Sa	0.66	Be. Sa
		3164/3202	Ba. Sa	0.20	Ba. Sa
		3164/3203	Ba. Sa	0.35	Ba. Sa
41	279/275	410/3199	Aa. Sa	0.28	Aa. Sa
		3164/3197	Be. Sa	0.25	Ba. Sa
		3164/3198	Be. Sa	0.14	Ba. Sa
42	279/170	309 / 3065	Ba. Sa	0.28	Ba. Sa
43	279/177	309 / 3070	Ba. Sa	0.34	Ba. Sa
		303 / 3068	Be. Sa	0.04	Be. Sa
		303 / 3069	Be. Sa	0.08	Be. Sa
44	279/324	315 / 3249	Ba. Sa	1.73	Ba. Sa
45	279/376	315 / 3300	Ba. Sa	0.18	Ba. Sa
		315 / 3299	Ba. Sa	0.40	Ba. Sa
		315 / 3296	Ba. Sa	1.24	Ba. Sa
		Total Ac.		99.76	


FOREST OFFICER
GHARSUGUDA

True copy attached


 Divisional Forest Officer
 Gharsuguda Forest Division



ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳ ବାୟୁ ପରିଚରଣ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର
ଖଣ୍ଡାୟ ବନାୟକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ ଝାରସୁଗୁଡ଼ା ବନଖଣ୍ଡ ।

ଇମେଲ-dfo.jharsuguda@odisha.gov.in, ଦୂରଭାଷା / ଟ୍ୟା.ନଂ-୦୭୬୪୫-୨୯୫୦୪୦ ।

Memo No. 667 /4F(Misc.),
Dated Jharsuguda the 01 Feb, 2024.

To

The Regional Chief Conservator of forests,
Sambalpur Circle, Sambalpur.

Sub: Regarding issuance of NOC certificate stating that "proposed expansion project is not located on forest land and confirmation of non-exercise of National Park, Wildlife Sanctuary, Wildlife Corridor within 10 Km radius of project of M/s. MSP Metallicks Limited, Marakuta, Jharsuguda (Now Orissa Metallicks Private Ltd)

In inviting a kind reference to the subject cited above, this is to inform you that the Authorised Signatory, M/s. MSP Metallicks Ltd (Now Orissa Metallicks Private Ltd) has requested to provide the NOC certificate stating that "proposed expansion project is not located on forest land and confirmation of non-exercise of National Park, Wildlife Sanctuary, Wildlife Corridor within 10 Km radius of proposed expansion of M/s. MSP Metallicks Limited, Marakuta, Jharsuguda (Now Orissa Metallicks Private Ltd) for the purpose of obtaining Environmental Clearance as per ToR No.JA-J-11011/494/2007-IA-II, dt.28.09.2022 issued by the Govt. of India, MoEF & CC, Impact Assessment Division, New Delhi (Copy enclosed in Annexure-I)

As seen from the report of the Tahasildar, Jharsuguda submitted by the Executive Director (Works), M/s. Orissa Metallicks Private Ltd., Marakuta, Jharsuguda vide his letter OMPL/JSG/2023-24/7-G/082 dt.01.01.2024, no sabik kisam forest is noticed on the said land. Further, the Tahasildar, Jharsuguda has certified that the land not coming under DLC category of land (The said copy enclosed in Annexure-II).

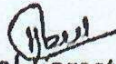
Further it is informed that the project area of M/s. MSP Metallicks Limited, Marakuta, Jharsuguda (Now M/s. Orissa Metallicks Private Ltd) is not falling within any eco-sensitive zone, national park or wildlife sanctuary. As it is seen from GIS map (Annexure-III), the project area is 34.20 Kms radius from Debrigarh Wildlife Sanctuary, 29.20 Kms radius from Debrigarh Wildlife Eco-sensitive Zone of Hirakud (Wildlife) Division and 40.00 Kms radius from Badrama (Wildlife) Sanctuary, 29.40 Kms radius from Badrama Eco-sensitive Zone, 60.80 Kms radius from Khalasuni Wildlife Sanctuary of Bamra (Wildlife) Division.

True copy attached
D. B. W.
Divisional Forest Officer
Jharsuguda Forest Division

2442

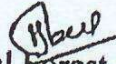
Furthermore, as seen from Topo Sheet (*Annexure-IV*), the distance from project area to nearest forest block boundary are given below: (i)Malda DPF-4.40 Kms, (ii)Katikela RF-11.00Kms, (iii) Badkhalia PRF-12.20 Kms, (iv) Rajpur PRF-5.47 Kms, (v)Ullap PRF-7.95 Kms, (vi) Kechhobahal (B) PF-8.43 Kms, (vii) Kechhobahal (A) PF-11.00 Kms, (viii) Kandakuda DPF-11.50 Kms.

This is for favour of your kind information and necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

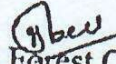
Memo No. 670 /Dated 01.02.2024.

Copy forwarded to the Principal Chief Conservator of Forests (WL) & CWLW, Odisha, Bhubaneswar for favour of kind information and necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 671 /Dated 01.02.2024.

Copy forwarded to the Principal Chief Conservator of Forests (Forest Diversion & Nodal Officer, FC Act, O/o the PCCF & HoFF, Odisha, Bhubaneswar for favour of kind information and necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 672 /Dated 01.02.2024.

Copy forwarded to the Executive Director (Works), M/s. Orissa Metaliks Private Ltd., Marakuta, Jharsuguda for information and necessary action.


Divisional Forest Officer,
Jharsuguda Forest Division.

To be copy attached


Divisional Forest Officer,
Jharsuguda Forest Division



Forest, Environment and Climate Change Department, Odisha
 OFFICE OF THE DIVISIONAL FOREST OFFICER
 JHARSUGUDA FOREST DIVISION
 Email - dfo.jharsuguda@odisha.gov.in
 Ph - 06645 - 295040

Memo No. 2379/4F (Misc) Dated. 15/04/2024

To,

The Executive Director (Works),
 M/s. Orissa Metaliks Privete Ltd.,
 Marakuta, Jharsuguda

Sub: -

Regarding Issuance of NOC stating that the proposed expansion project is not located on forest land and confirmation of non-exercise of National Park, Wildlife Sanctuary, Wildlife Corridor with 10 km radius project of M/s MSP Metalic Marakuta, Jharsuguda. (Now M/s Orissa Metalics Private Ltd)

Ref: -

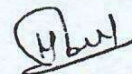
(i) Memo No.7402, /9F (Misc)-331/2024, dt.03.04.2024 of the Chief Conservator of Forests (Nodal), O/o the PCCF & HoFF, Odisha, Bhubaneswar address to the RCCF, Sambalpur.
 (ii) Your Letter No. MSP/NOC/DFO/23-24/1-E/180, dt.18.08.2023.

Sir,

With reference to the letters cited above on the captioned subject, you are requested to obtain NOC from the District Revenue Authority 'stating that the proposed expansion project is not located on forest land', in respect of above proposed expansion project.

This is for your information and necessary action.

Yours faithfully,


 Divisional Forest Officer,
 Jharsuguda Forest Division

Two copy attached


 Divisional Forest Officer
 Jharsuguda Forest Division



ANNEXURE H

STATE FOREST HEADQUARTERS, ODISHA
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS & HoFF
PLOT NO. GD-2/12, ARANYA BHAWAN, CHANDRASEKHARPUR
BHUBANESWAR-751023

E-mail:- nodal.pccfhoff@odisha.gov.in / nodal.pccfodisha@gmail.com

Memo No. 7402 /9F (Misc) - 331/2024
Dated, Bhubaneswar the 08th April' 2024

To

The RCCF, Sambalpur Circle

Sub:- Regarding issuance of NOC stating that the proposed expansion project is not located on forest land and confirmation of non-exercise of National Park, Wildlife Sanctuary, Wildlife Corridor within 10 KM radius of project of M/s MPS Metallics Limited Marakuta, Jharsuguda (Now M/s Orissa Metallics Private Ltd) - regarding

Ref:- (i) Memo No. 671 dated 01.02.2024 of DFO, Jharsuguda Forest Division
(ii) Your Memo No. 311 dated 07.02.2024

True copy attached
H. B. S.
Divisional Forest Officer
Jharsuguda Forest Division

In inviting a reference on the captioned subject, it is to inform you that as per the above cited correspondences, it is revealed that the expansion project of M/s MPS Metallics Limited Marakuta, Jharsuguda (Now M/s Orissa Metallics Private Ltd) is being taken up over non-forest land. It would have been prudent on your part to advise the user agency to procure the legitimate certificate from concerned District Revenue Authority who is supposed to be the owner of the land records of non-forest land instead of forwarding the application to this office requesting to issue NOC in respect of non-forest land stating that the proposed expansion project is not located on forest land. This office is not competent to issue any NOC in respect of any non-forest land used by an entity for some purpose.

In this context, I am directed to request you to take needful action at your level within the purview of extant law of the land.

3/4/2024
Chief Conservator of Forests (Nodal)

Memo No. 7403

1/DL. 03.04.2024

Copy forwarded to the DFO, Jharsuguda Forest Division for information and necessary action with reference to Memo No. 312 dated 07.02.2024 of RCCF, Sambalpur Circle.

3/4/2024
Chief Conservator of Forests (Nodal)



STATE FOREST HEADQUARTERS, ODISHA
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS & HoFF
PLOT NO. GD-2/12, ARANYA BHAWAN, CHANDRASEKHARPUR
BHUBANESWAR-751023

E-mail:- nodal.pccfhoff@odisha.gov.in / nodal.pccfodisha@gmail.com

Memo No. 7402 /9F (Misc) - 331/2024
Dated, Bhubaneswar the 03 rd April 2024

To

The RCCF, Sambalpur Circle

Sub:- Regarding issuance of NOC stating that the proposed expansion project is not located on forest land and confirmation of non-exercise of National Park, Wildlife Sanctuary, Wildlife Corridor within 10 KM radius of project of M/s MPS Metallics Limited Marakuta, Jharsuguda (Now M/s Orissa Metallics Private Ltd) - regarding

To be corrected

Ref:- (i) Memo No. 671 dated 01.02.2024 of DFO, Jharsuguda Forest Division
(ii) Your Memo No. 311 dated 07.02.2024

H. B. B. B.
Divisional Forest Officer
Jharsuguda Forest Division

In inviting a reference on the captioned subject, it is to inform you that as per the above cited correspondences, it is revealed that the expansion project of M/s MPS Metallics Limited Marakuta, Jharsuguda (Now M/s Orissa Metallics Private Ltd) is being taken up over non-forest land. It would have been prudent on your part to advise the user agency to procure the legitimate certificate from concerned District Revenue Authority who is supposed to be the owner of the land records of non-forest land instead of forwarding the application to this office requesting to issue NOC in respect of non-forest land stating that the proposed expansion project is not located on forest land. This office is not competent to issue any NOC in respect of any non-forest land used by an entity for some purpose.

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3/4/2024
Chief Conservator of Forests (Nodal)

Memo No. 7403 /DL. 03.04.2024

Copy forwarded to the DFO, Jharsuguda Forest Division for information and necessary action with reference to Memo No. 312 dated 07.02.2024 of RCCF, Sambalpur Circle.

3/4/2024
Chief Conservator of Forests (Nodal)

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTER ZONE BENCH, KOLKATA
Original Application No. 167/2025/EZ

IN THE MATTER OF:

SATRUGHAN MEHER

... APPLICANT

VERSUS

STATE OF ODISHA AND ORS

... RESPONDENTS

VAKALATNAMA

KNOW ALL to whom these presents shall come that I, Manu Ashok Bhat, Divisional Forest Officer, Jharsuguda, -768202 on behalf of Respondent No. 6, do hereby appoint:

MR. SATATYA ANAND AND MR. NIKHIL ARADHE
Advocates

K-19, LGF, K Block, Jungpura Extension, New Delhi- 110014,
Mob. No.: +91 – 9454207440/9406712068, Email: satatyaa@satatyaanand.in /
nikhilaradhe@gmail.com

[hereinafter called the Advocate(s)] to be my Advocate(s) in the above noted case and authorise them:-

To act, appear and plead in the above noted case in this Court or in any other Court or the appellate courts in which the same may be tried or heard.

To sign, file, verify and present pleadings, appeals, cross-objections or petitions for execution, review, revision, withdraw compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the execution of the said case in all its stages subject to payment for fees for each stage.

To file and take back document, to admit &/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive moneys, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other legal practitioner or person authorising him to exercise the power and authority hereby conferred upon the Advocate whatever they may think fit to do so &


Divisional Forest Officer
Jharsuguda Forest Division

sign the power of attorney on

And I the undersigned do hereby agree to ratify and confirm all acts done by the Advocates or their substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I undertake that I/we or my/our duly authorised agent would appear in court on all hearings & will inform the Advocate for appearance when the case is called. And I undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whatever ordered by the Court shall be of the Advocate he shall receive and retain for himself.

And I the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above court for a period of three years only. I hereby agree that once the fee is paid I will not be entitled for the refund of the same in any case whatsoever.

IN WITNESS WHEREOF I do hereunto set my/our hand to their presents the contents of which have been understood by me/ us on this ____th day of June, 2026.

Accepted subject to terms of fees.

CLIENT

Haww
Divisional Forest Officer
Bharsuguda Forest Division

Satarya

Satarya Anand
Advocate
(En No:
UP/06762/2019)

Nikhil

Nikhil Aradhe
Advocate
(En No:
MP/4710/2021)

2448



ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର
ଶତ୍ରୀୟ ବନାୟକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ ଝାରସୁଗୁଡ଼ା ବନଖଣ୍ଡ ।

ଇମେଲ-df.jharsuguda@odisha.gov.in, ଦୂରଭାଷ / ଫୋନ ନଂ-୦୭୭୪୫-୨୯୫୦୪୦ ।

No. 3345 /4F (Misc.),
Dated Jharsuguda the 22nd June, 2026.

To,

Sri Nikhil Aradhe,
Special Counsel,
O/o the Advocate General, Odisha, Cuttack.

Sub: - Original Application No.167/2025/EZ filed by Satrugan Meher -Vrs. State of Odisha and Others before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata.

Sir,

With reference to the subject cited above, the Counter Affidavit in respect to OA Case No.167/2025/EZ filed by Satrugan Meher -Vrs. State of Odisha and Others is enclosed herewith for filling on behalf of Respondent No.1 & 6. Further, you are requested to file a Waiver of cost application in respect to Hon'ble NGT order dt.25.05.2026 of above OA application.

This is for favour of your kind information & necessary action.

Encl: As above

Yours faithfully,

Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 3346 /Dated. 22.06.2026.

Copy forwarded to the OSD-cum-Special Secretary to Government, Forest, Environment & Climate Change Department, Govt. of Odisha for favour of kind information & necessary action.

Divisional Forest Officer,
Jharsuguda Forest Division.

Memo No. 3347 /Dated. 22.06.2026.

Copy forwarded to the Addl. Principal Chief Conservator of Forests (Forest Diversion & Nodal Officer, FC Act.), O/o the PCCF & HoFF, Odisha, Bhubaneswar for favour of kind information & necessary action.

Divisional Forest Officer,
Jharsuguda Forest Division.

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Memo No. 3348 /Dated. 22.06.2026.

Copy forwarded to the Regional Chief Conservator of Forests, Sambalpur Circle for favour of kind information & necessary action.



Divisional Forest Officer,
Jharsuguda Forest Division.